

NATIONAL COMPANY LAW TRIBUNAL
OBJECTIONS LIST DATED 26.08.205 TO 15.09.2025
PETITION , APPLICATIONS , ADDITIONALS
HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM

NOTE :- IF YOUR MATTER IS NOT LISTED ON THIS SHEET, OR IF YOUR OBJECTION IS NOT BEING RESOLVED, WE REQUEST YOU TO PLEASE CONTACT OUR HELP DESK AT 011-24363846. TIME MONDAY TO FRIDAY 10:AM TO 1 PM & 2PM TO 5PM IF IT'S A TECHNICAL ISSUE THAT CAN BE RESOLVED, WE WILL ENDEAVOR TO ASSIST YOU AND COMMUNICATE THE STATUS OF YOUR OBJECTIONS.

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	6/10/2025	Company Petition IB (IBC)	710102049642025		K. ANANDHU VS M/S. CONTINENTAL ENGINEERING CORPORATION	IBC Under Sec 9	9/2/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	S. GOWTHAMAN
2	7/31/2025	Company Petition IB (IBC)	710102067152025		VOYAGER TRADING PARTNERS LLC VS UCRK AGROS PRIVATE LIMITED	IBC Under Sec 9	9/2/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Shiv
3	8/15/2025	Company Petition IB (IBC)	710102072012025		CROFARM AGRIPRODUCTS PRIVATE LIMITED VS UCRK AGROS PRIVATE LIMITED	IBC Under Sec 10	9/1/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	MD ADIL ALAM
4	8/19/2025	Company Petition IB (IBC)	710102072822025		MAHUA CO-OPERATIVE COLD STORAGE LIMITED. VS FRORE REFTEK PRIVATE LIMITED THROUGH ITS DIRECTOR(S)	IBC Under Sec 9	9/1/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Kriti Ranjan
5	8/20/2025	Company Petition (Companies Act)	710102073082025		MR. SP. VENKATACHALAM VS EICHER MOTORS LIMITED	Sec. 58(3),Sec. 59	9/2/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	JAGANNATHAN
6	8/26/2025	Company Petition IB (IBC)	710102074832025		PARMINDER SINGH BHULLAR VS EICHER MOTORS LIMITED		8/26/2025	no of objection 1. case type wrong 2. 3 rs court fee missed in vakalatnama. 3. incomplete online portal this is additional document file as additional document	Anubhav
7	8/25/2025	Company Petition IB (IBC)	710102074742025		CANARA BANK VS SH. V K GOENKA	Section 95(1)	8/26/2025	1. wrong jurisdiction.	Saurabh Kushawaha
8	8/25/2025	Company Petition IB (IBC)	710102074632025		CANARA BANK VS SH. ASHOK GOENKA	Section 95(1)	8/26/2025	1. wrong jurisdiction.	Saurabh Kushawaha
9	8/25/2025	Company Petition IB (IBC)	710102074752025		CANARA BANK VS A K GOENKA	Section 95(1)	8/26/2025	1. wrong jurisdiction.	Saurabh Kushawaha
10	8/25/2025	Company Petition IB (IBC)	710102074442025		CANARA BANK VS ASHISH TAPARIA	Section 95(1)	8/26/2025	1. wrong jurisdiction.	Saurabh Kushawaha
11	8/25/2025	Company Petition IB (IBC)	710102074612025		CANARA BANK VS MR. RASHPAL SINGH TODD	Section 95(1)	8/26/2025	1. wrong jurisdiction.	Saurabh Kushawaha
12	8/25/2025	Company Petition IB (IBC)	710102074642025		CANARA BANK VS O N GOENKA	Section 95(1)	8/26/2025	1. wrong jurisdiction.	Saurabh Kushawaha
13	8/25/2025	Company Petition IB (IBC)	710102074712025		CANARA BANK VS SHARAD LAHOTI	Section 95(1)	8/26/2025	1. wrong jurisdiction.	Saurabh Kushawaha

14	8/25/2025	Company Petition IB (IBC)	710102074702025		CANARA BANK VS H K MAHESHWARI	Section 95(1)	8/26/2025	1. wrong jurisdiction.	Saurabh Kushawaha
15	8/26/2025	Company Petition IB (IBC)	710102074772025		CANARA BANK VS V K LAHOTI	Section 95(1)	8/28/2025	1. wrong jurisdiction.	Saurabh Kushawaha
16	8/27/2025	Company Appeal(Companies Act)	710102075302025		CANARA BANK VS V K LAHOTI	Sec 252 (3)	8/28/2025	no of objections: - 1. numbering missed in bookmarking 2. balance sheet missed 3. Remove company petition word to company appeal in affidavit and vakalatnama.	JATIN NANDA
17	8/27/2025	Company Petition IB (IBC)	710102075312025		TLG INDIA PRIVATE LIMITED VS SPICEJET LIMITED	IBC Under Sec 9	8/28/2025	1. bookmarking compulsory with page numbering. 2. proof of service missing. 3. counsel details incomplete in index and memo of parties. 4. Briefsynopsis missing. 5. need every page sign and true copy in annexure. 6. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 7. pagiantion incomplete in index and pdf. 8. 9(3)b affidavit missing. 9. NESL Report missing. 10. master data missing.	Amit
18	8/29/2025	Company Petition (Companies Act)	710102075792025		SABRINA STOUGH VS NESTLE INDIA LIMITED	Sec. 58(3)	9/1/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Shiva
19	8/27/2025	Company Petition IB (IBC)	710102075142025		POONAM VERMA VS LALSONS JEWELLERS LIMITED	Section 94(1)	8/28/2025	1. file incomplete. 2. require documents missing.	ANOOP
20	8/27/2025	Company Petition IB (IBC)	710102075162025		RAJEEV PAUL SINGH VERMA VS LALSONS JEWELLERS LIMITED	Section 94(1)	8/28/2025	1. file incomplete. 2. require documents missing.	ANOOP
21	8/27/2025	Company Petition IB (IBC)	710102075452025		THE BANK OF BARODA LIMITED VS NEXTGEN TEXTILE PARK PRIVATE LIMITED	IBC under Sec 7	8/29/2025	counsel sign missing in index. 3. Briefsynopsis missing. 4. List of dates and events missing. 5. page no. 52,60,61,62,63,64,67,68,69,71,276,273,425 are not clear. 6. need every page sign and true copy in annexure. 7. page no. 119,130,138,148,158,167,179 need translate copy. 8. page no. 273,274,275,276,280,282,283,285,557 are cut pages. 8. proof of serive missing. 9. pagination wrong in bookmarking. 10. NESL	Sougat Sinha
22	9/1/2025	Company Petition (Companies Act)	710102076392025		ADHISHREE STEELS LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (3)	9/3/2025	no of objections: - 1. case type wrong in online portal 2. bookmarking is mandatory in pdf 3. need sign every page in application. 4. pagination is missed in pdf 5. notary is missing in affidavit 6. merge all documents in one pdf 7. extra pdf remove 8. vakaltnama missed in pdf 9. master data missing	SHIVAM GARG
23	8/31/2025	Company Petition IB (IBC)	710102076172025		PANKAJ MALIK VS THE CANARA BANK LIMITED	Sec 49(2)	8/31/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Robin
24	9/1/2025	Company Petition IB (IBC)	710102076712025		MR. KUSH BHARDWAJ VS MR. SURENDER SETH	Section 95(1)	9/2/2025	1. proof of service missing. 2. mention bookmarking with page numbering.	Shri
25	9/1/2025	Company Petition IB (IBC)	710102076372025		GULZAR SINGH NAMDHARI VS PUNJAB NATIONAL BANK	Section 94(1)	9/2/2025	1. wrong jurisdiction.	SOHAIB
26	9/1/2025	Company Petition IB (IBC)	710102076382025		KAPEESHWAR ENTERPRISES VS KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	9/2/2025	1. page no. 93 to 105,114,115,128,129 are cut pages. 2. page no. 104 to 109 are not clear. 3. NESL Report missing. 4. index not mention in bookmarking. 5. Board Resolution missing	Nilotpal Shyam

27	9/1/2025	CA(A) Merger and Amalgamation(Companies Act)	710102076422025		GROWFAST ADVISORY SERVICES PRIVATE LIMITED VS KAMA METAL AND ALLOYS PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/8/2025	no of objections: - 1. bookmarking is compulsoary in pdf 2. case type wrong in pdf	VIDEH VAISH
28	8/30/2025	Company Petition (Companies Act)	710102075942025		OJSC GOMSELMASH VS GOMSELMASH INDIA PRIVATE LIMITED	Sec. 271-273	9/1/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	HAMMURABI & SOLOMON PARTNERS
29	9/1/2025	Company Petition IB (IBC)	710102076812025		FIDUS FINANCE PVT LTD VS ANTHEIA PROPERTIES PRIVATE LIMITED	IBC under Sec 7	9/2/2025	1. file incomplete only upload 19 pages. 2. required documents missing.	Gaurav Joshi
30	9/1/2025	Company Petition IB (IBC)	710102076792025		L H SUGAR FACTORIES LIMITED VS OSWAL OVERSEAS LIMITED	IBC under Sec 7	9/2/2025	1. welfare fee and court fee not showing properly in vakalatnama. 2. date missing in vakalatnama. 3. page no. 40,41 not mention in index. 4. NESL Report missing.	tanmay sadh
31	9/2/2025	Company Petition (Companies Act)	710102077312025		SERIOUS FRAUD INVESTIGATION OFFICE VS INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 241 (2)	9/4/2025	correct it - LAW word 2. bookmarking is incomplete in all volume's 3. page no- 800,801,815,816,863,866,868,883,1081 to 1084,1157,1158,1162,1176,1177,1179 to 1181,1183,1188,1189,1191,1196,1197,1199 to 1202,1207,1208,1212,1217,1222,1257,1260,1265,1272,1275,1280,1281,1283,1285,1290,1767 to 1769,1772,1823 to 1826,2025 to 2028,2145 to 2148,2505,2733 to 2745,3039 to 3041,3065 to 3094,3134 to 3146,3218 to 3224,3273 to 3278,3306 to 3310,3388 to	sfionclt
32	9/1/2025	Contempt Petition (IBC)	710102076942025		RAJAT JAIN AND ORS. VS M/S RAHEJA DEVELOPERS LIMITED AND ORS.	Rule 11 of NCLT, 2016	9/2/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	kalpana chauhan
33	9/2/2025	Company Petition (Companies Act)	710102077102025		RAJAT JAIN AND ORS. VS M/S RAHEJA DEVELOPERS LIMITED AND ORS.		9/8/2025	there are no documents in the file if any query please contact us- 01124363846	Desai &
34	9/3/2025	Transfer Petition(Companies Act)	710102077422025		ANIL KASHI DROLIA (LIQUIDATOR OF TRIMURTI CORNS AGRO FOODS PRIVATE LIMITED) VS M/S RAHEJA DEVELOPERS LIMITED AND ORS.	Rule16(d),NCLT Rules,2016	9/8/2025	no of objections: - 1. case type wrong in online portal and pdf 2. main case number is missing in pdf	Mishra Legals
35	9/2/2025	Company Petition (Companies Act)	710102077242025		ADAMO PLANNERS AND DEVELOPERS PRIVATE LIMITED VS THE REGISRAR OF COMPANIES	Sec 252 (3)	9/1/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sumit Sinha

36	9/4/2025	Company Petition (Companies Act)	710102077872025		CAPT MANOJ AGARWAL & OTHERS VS OFFICIAL LIQUIDATOR HIGH COURT OF KARNATAKA			no of objections: - 1. numbering is missing in pdf 2. all sections are missing in online portal as per pdf (also mismatch) 3. index and application pdf section are mismatch 4. all petitioner details are missed in online portal as per pdf 5. all vakalatnama incomplete and Rs. 25/- welfare fees and Rs. 3/- court fees missing 6. true copy and sign missed in annexure if any query please contact - 01124363846	CHAITANYA AGARWAL
37	9/3/2025	Company Petition (Companies Act)	710102077722025		MRS TEJINDER KAUR VS ANAND SYNTHETICS LIMITED	Section 290 Sec. 59, Sec. 241(1), Sec. 242(4)	9/12/2025	no of objections:- 1. page no-76 to 78,83 to 85,139,150,151,154,160 to 170,281 to 284,292,434 are not clear	R K GUPTA
38	9/4/2025	Company Petition IB (IBC)	710102078032025		ARIHANT OPTICS LIMITED VS ANAND SYNTHETICS LIMITED	IBC Section 59	9/8/2025	1. Form H missing.	RAHUL GUPTA
39	9/3/2025	Contempt Petition (IBC)	710102077682025		TRANSPORT INDIA - 3PL VS MR. MANISH AGARWAL	Section 60(5)/Rule 11	9/8/2025	1. case type wrong. 2. memo of parties missing. 3. vakalatnama compulsory.	Mayank Wadhwa
40	9/4/2025	CA(A) Merger and Amalgamation(Companies Act)	710102077882025		SCORPION MEDIA PRIVATE LIMITED VS MR. MANISH AGARWAL	Sec. 230-232 - Second Motion	9/8/2025	no of objections: - 1. case type wrong in online portal 2. 1st motion not linked in online portal 3. need every page sign in application (petition)	MANOJ
41	9/4/2025	Company Petition IB (IBC)	710102078222025		CANARA BANK VS SMT. ARCHANA AGGARWAL	Section 95(1)	9/8/2025	1. wrong jurisdiction.	Preet Singh Oberoi
42	9/4/2025	Company Petition IB (IBC)	710102078142025		SUDHIR KUMAR GARG THROUGH RP MANOJ KUMAR ANAND VS EMPRESS INFRA PROJECTS PRIVATE LIMITED	Section 94(1)	9/8/2025	1. mention bookmarking according your index with page numbering. 2. page no. 99,121 to 127 are cut page. 3. page no. 106 to 117 are not clear. 4. translated copy of hindi pages	SK SHARMA
43	9/4/2025	Company Petition IB (IBC)	710102078102025		PAVNI (GUJ) SOLAR PRIVATE LIMITED VS EMPRESS INFRA PROJECTS PRIVATE LIMITED	IBC Under Sec 10	9/8/2025	1. page no. 31 wrong adjust.	TINE ABRAHAM
44	9/5/2025	Company Petition IB (IBC)	710102078482025		JATINDER SINGH BAGGA PERSONAL GUARANTOR VS BANK OF BARODA	Section 122(1)	9/11/2025	1. wrong filling application filed in IA.	SANGEETA BOHRA
45	9/6/2025	Company Petition IB (IBC)	710102078872025		RUPALI SHARMA VS ARTEFORM DESIGNS PRIVATE LIMITED	IBC Under Sec 9	9/10/2025	1. bookmarking compulsory with page numbering. 2. counsel sign missing in index and memo of parties page. 3. pagination missing in index and pdf. 4. need every page sign in form 5. 5. NESL Report missing. 6. mention default date in form 5 part 4. 7. 9(3)b affidavit missing. 8. need every page sign and true copy in annexure. 9. BR missing. 10. vakalatnama missing. 11. affidavit missing. 12. master data missing. 13. section not mention in index. 14. file incomplete.	ankur gupta
46	9/7/2025	Company Petition IB (IBC)	710102078942025		MAHAKALESHWAR INFRA TECH PRIVATE LIMITED VS ATLAS CONSTRUCTIONS PRIVATE LIMITED	IBC Under Sec 9	9/10/2025	1. pagination incomplete in index. 2. page no. 71,72 are not clear. 3. OCR missing. 4. NESL Report missing.	YASH
47	9/7/2025	Transfer Petition (IBC)	710102078902025		JAISHREE STEELS PRIVATE LIMITED VS DAMODAR VALLEY CORPORATION	Rule16(d), NCL T Rules, 2016 IBC	9/10/2025	1. case type wrong. 2. need every page sign in application. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Soumya Dutta

48	9/5/2025	Transfer Petition(Companies Act)	710102078372025		NEETA MEHTA VS ASPHA PACKAGING PRIVATE LIMITED	Application under any other provisions	9/10/2025	no of objections: - 1. case type wrong in pdf and online portal 2. section wrong in online portal. kindly choose correct section. 3. Rs. 3/- court fees, Rs. 25/- welfare missing and date missed in all vakaltanama's	Sanampreet
49	9/6/2025	Company Petition IB (IBC)	710102078602025		PRESCIENT & STRATEGIC INTELLIGENCE PRIVATE LIMITED VS LSGD GROWTH PRIVATE LIMITED	IBC under Sec 7	9/10/2025	1. file incomplete only upload 19 pages. 2. required documents missing.	Ritu Raj
50	9/6/2025	CP(AA) Merger and Amalgamation(Companies Act)	710102078722025		EQUUS SALES INDIA PRIVATE LIMITED VS LSGD GROWTH PRIVATE LIMITED	Section 420	9/10/2025	no of objection 1. case type wrong 2. section wrong in pdf and index 3. memo parties missed in pdf index and book marking also 4 mismatched section online and pdf 5 incomplete vakalatnama 6 mismatched main case in pdf and online	Adv HIMANSHU KOHLI
51	9/5/2025	Contempt Petition (IBC)	710102078432025		AKHILESH GUPTA VS GOPAL KISHAN KALRA	Rule 11 of NCLT, 2016	9/11/2025	1. add respondent in online portal. 2. section wrong in page no. 4. 3. vakalatnama compulsory. 4. Briefsynopsis missing. 5. List of dates and events missing.	Akhilesh Kumar Gupta
52	9/8/2025	Company Petition IB (IBC)	710102079232025		ARJAN DEV VS EMAAR INDIA LIMITED	IBC Under Sec 9	9/10/2025	1. mention default date in form 5 part 4. 2. page no. 81,82,88,89,126 are not clear. 3. BR missing. 4. NESL Report missing. 5. need every page sign and true copy in annexure.	VIVEK
53	9/9/2025	Transfer Petition(Companies Act)	710102079572025		DR. VINAYBHARATRAM VS JUHI DEVELOPERS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	9/12/2025	no of objections: - 1. section wrong in online portal 2. case type wrong in online portal and pdf 3. numbering is missing in bookmarking 4. add all respondent details of memo of parties in online portal 5. counsel sign missed in brief synopsis and memo of parties	Mohit Negi
54	9/8/2025	Company Petition IB (IBC)	710102079012025		OXYZO FINANCIAL SERVICES LIMITED VS PATHWAYS RETAIL PRIVATE LIMITED	IBC under Sec 7	9/11/2025	1. mention default date in form 1 part 4.	Dhruv
55	9/9/2025	Company Petition IB (IBC)	710102079552025		NUPUR RECYCLERS LIMITED VS UNIVERSAL METALLICS PRIVATE LIMITED	IBC Under Sec 9	9/12/2025	1. counsel sign missing in index. 2. counsel details missing in memo of parties page. 3. page no. 51,56,59,67 to 73 are not clear. 4. NESL Report missing. 5. ticket put on blank side in vakalatnama. 6. 3Rs court fee and date missing in vakalatnama. 7. mention bookmarking with page numbering. 8. general affidavit missing. 9. need every page sign and true copy in annexure.	Vishwa Aman Kandwal
56	9/9/2025	Company Petition IB (IBC)	710102079462025		RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS JB ROLLING MILLS LIMITED	IBC Under Sec 9	9/11/2025	1. mention default date in form 5 part 4. 2. date missing in vakalatnama. 3. OCR missing.	SHANKAR KUMAR JHA
57	9/9/2025	Company Petition IB (IBC)	710102079582025		PRUDENT ARC LIMITED VS CREW B.O.S. PRODUCTS LIMITED	IBC under Sec 7	9/11/2025	1. file incomplete. 2. required documents missing.	Atul Sharma
58	9/9/2025	Company Petition IB (IBC)	710102079482025		R.R. SECURITIES AND FINANCE PVT LTD VS M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	9/12/2025	1. bookmarking compulsory with page numbering. 2. pagination incomplete in index and pdf. 3. need every page sign and true copy in annexure. 4. 3Rs court fee missing. 5. NESL Report missing.	MOHIT CHAUDHARY

59	9/9/2025	Company Petition IB (IBC)	710102079472025		POWER INFRA PRO PRIVATE LIMITED VS M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	9/12/2025	1. bookmarking compulsory with page numbering. 2. pagination incomplete in index and pdf. 3. need to be affidavit for all applicant. 4. IRP Certificate not clear. 5. NESL report missing. 6. 3Rs court fee missing in vakalatnama.	MOHIT CHAUDHARY
60	9/9/2025	Company Petition IB (IBC)	710102079492025		SHRI JAIN SHIKCHAN EVAM JAN VIKAS SAMITI VS INNOVATIVE PROJECT MANAGEMENT SERVICES PRIVATE LIMITED	IBC Under Sec 9	9/12/2025	1. principal amount less than one crore. 2. pagination incomplete in pdf. 3. BR missing. 4. bookmarking compulsory with page numbering. 5. 25Rs welfare fee and date missing in vakalatnama. 6. counsel details missing in index and memo of parties 7. NESL Report missing.	Vinay
61	9/9/2025	Company Petition (Companies Act)	710102079412025		PRABAL PRATAP SINGH YADAV VS REGISTRAR OF COMPANIES	Sec 252 (3)	9/12/2025	no of objections: - 1. case type wrong in online portal and pdf 2. balance sheet missed in pdf	MANAN
62	9/9/2025	Contempt Petition (IBC)	710102079682025		RAVI OBEROI VS GAURAV KATIYAR	Rule 11 of NCLT, 2016, Rule 34	9/11/2025	1. ticket put on blank side in vakalatnama. 2. mention bookmarking with page numbering. 3. Briefsynopsis missing. 4. List of dates and events missing.	VENKET
63	9/1/2025	CP(AA) Merger and Amalgamation(Companies Act)	710102076352025		UNIVERSAL SAUR URJA PRIVATE LIMITED VS GAURAV KATIYAR	Rule 11 of NCLT	9/7/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sidhartha
64	9/11/2025	CA(A) Merger and Amalgamation(Companies Act)	710102080412025		WIN-MEDICARE PRIVATE LIMITED VS GAURAV KATIYAR	Sec. 230-232, Sec 234	9/15/2025	no of objections: - 1. APPLICANT NO. 2 Auditor Report missing	Rajeev K Goel
65	9/10/2025	Company Petition (Companies Act)	710102079712025		SANJOGITA AGARWAL VS A B R DRUGS PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	9/15/2025	no of objections: - 1. due to payment sec-242 2. MOA missing	Naveen Kumar
66	9/11/2025	Contempt Petition (IBC)	710102080132025		M/S GRACE STEEL PRIVATE LIMITED VS UNIVERSAL AURA WELFARE ASSOCIATION UNIVERSAL GREENS BUYER ASSOCIATION AND UNIVERSAL BUSINESS PARK ASSOCIATION	Sec 60(5)	9/15/2025	1. section wrong. 2. Briefsynopsis missing. 3. List of dates and events missing. 4. need every page sign in application. 5. mention bookmarking with page numbering. 6. need every page sign and true copy in annexure.	Eshna Kumar
67	9/11/2025	Company Petition IB (IBC)	710102080212025		MALLIKA RAWAL VS MR MOHIT GOEL CA	Sec 60(5)	9/15/2025	no of objection 1. fill all respondent in online portal and their basic detail 2. case type wrong	Radhalakshmi R
68	9/11/2025	Intervention Petition (IBC)	710102080242025		NATIONAL SPOT EXCHANGE LIMITED VS RAHUL JINDAL RESOLUTION PROFESSIONAL OF TIRUPATI INFRAPROJECTS PVT. LTD.	Sec 60(5)	9/15/2025	1. Briefsynopsis missing. 2. List of dates and events missing. 3. remove main case parties in online portal. 4. vakalatnama compulsory.	SANDEEP BISHT
69	9/11/2025	Company Petition (Companies Act)	710102080402025		NAND KISHORE AGGARWAL VS MICROTEK INTERNATIONAL PVT. LTD. REPRESENTED THROUGH ITS CHAIRMAN	Sec. 241(1), Sec. 242(4), Sec. 244(1)	9/15/2025	no of objections: - 1. page no-408 pagination wrong 2. page no-516,517 not clear 3. master data missing	MOHIT CHAUDHARY

70	9/12/2025	Company Petition (Companies Act)	710102080882025		NARENDRA BHAT VS SHIKHAR SINGH BHATI	Sec. 241(1), Sec. 242(4)	9/15/2025	no of objections: - 1. add petitioner and respondent details in online portal 2. correct petitioner and respondent details in online portal as per pdf 3. case type wrong in application (petition) 4. due to payment sec-242	Vishesh Kalra
71	7/30/2025	Restoration Application (IBC)	710102066902025	COMPANY PETITION IB (IBC)/48(PB)2020	ARUN KUMAR BAJPAI VS VEKAS KUMAR GARG	Section 60(5)/Rule 11	8/31/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	A.K ASSOCIATES law offices
72	7/30/2025	Restoration Application (IBC)	710102066892025	COMPANY PETITION IB (IBC)/48(PB)2020	MRS. PALLAVI GUPTA & MR. PADAM THAKUR VS VEKAS KUMAR GARG	Section 60(5)/Rule 11	8/31/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	A.K ASSOCIATES law offices
73	8/5/2025	Interlocutory Application (I.B.C)	710102068662025	COMPANY PETITION IB (IBC)/397(ND)2024	UNION OF INDIA THROUGH MINISTRY OF HEAVY INDUSTRIES VS MR. BHOOPESH GUPTA	Sections 60(5)/Regulation 13	9/3/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	shivalakshmi
74	8/11/2025	Company Application(Companies Act)	710102070552025	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED VS MANHAR SABHARWAL	Section 379	8/27/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sourabh Gupta
75	8/14/2025	Interlocutory Application (I.B.C)	710102071822025	COMPANY PETITION IB (IBC)/153(ND)2022	MR. PRATIM BAYAL VS GOPAL CHANDRA PADIA	Application under any other provisions- IBC	8/27/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SIDDHARTHA
76	8/26/2025	Interlocutory Application (I.B.C)	710102074802025	COMPANY PETITION IB (IBC)/317(ND)2022	MR. SHRAVAN KUMAR VISHNOI AUTHORISED REPRESENTATIVE OF HOMEBUYERS VS GOPAL CHANDRA PADIA ENDLESS SERVICES	Sec 60(5)	8/26/2025	no of objection 1. not verified affidavit in pdf	Tahira Kathpalia
77	8/26/2025	Interlocutory Application (I.B.C)	710102075112025	COMPANY PETITION IB (IBC)/565(PB)2021	PRIVATE LIMITED VS SLR TECHINFRA PRIVATE LIMITED	Sec 30	8/27/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Kanika Singhal
78	8/26/2025	Restoration Application (IBC)	710102074852025	COMPANY PETITION IB (IBC)/686(ND)2024	INEVITABLE INFOTECH PRIVATE LIMITED VS ENGINEER AI INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/2/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	HARSHAD
79	8/26/2025	Interlocutory Application (I.B.C)	710102075122025	COMPANY PETITION IB (IBC)/264(PB)2023	MR. DINKAR VENKATASUBRAMANIAN VS GO AIRLINES (INDIA) LIMITED	Sec 60(5)	9/4/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Yugam Taneja
80	8/29/2025	Interlocutory Application (I.B.C)	710102075802025	COMPANY PETITION IB (IBC)/475(ND)2018	ABHISHEK DUTTA LIQUIDATOR VS RENU KUMAR	Application under any other provisions- IBC	8/29/2025	NO of objection 1. fill the address of respondent side in online portal 2 application need every pages sign 3. annexures pages missed true copy of every pages 4 proof of service missed	ABHISHEK
81	8/27/2025	Interlocutory Application (I.B.C)	710102075212025	COMPANY PETITION IB (IBC)/323(ND)2019	PRAMOD KUMAR VS THEME EXPORT PVT LTD	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/3/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Hemang
82	8/29/2025	Interlocutory Application (I.B.C)	710102075782025	COMPANY PETITION IB (IBC)/475(ND)2018	ABHISHEK DUTTA LIQUIDATOR VS SOLUTIONS BUSINESS CENTE PVT. LTD.	Application under any other provisions- IBC	8/29/2025	no of objection 1. fill Renu Kumar detail in online basic detail portal 2. need every pages sign of application 3. annexures pages missed sign with true copy	ABHISHEK

83	9/1/2025	Interlocutory Application (I.B.C)	710102076272025	COMPANY PETITION IB (IBC)/20(ND)2022	SUMAN BATRA VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/2/2025	no of objection 1. counsel detail missed in index and mop page no 1 and page no 6 2 annexures pages missed sign with true copy 3 1 rs court fee missed in vakalatanama 4 index page missed in book marking 5 memo parties missed in book marking	Rakesh Kumar Singh
84	8/29/2025	Interlocutory Application (I.B.C)	710102075892025	COMPANY PETITION IB (IBC)/1445(ND)2019	SHYAM ARORA VS BSMART TECH (P) LTD.	Sec 60(5)	9/1/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed sign 3. memo parties missed sign 4 application need every pages sign 5 page no missed in pdf 6 not verified affidavit 7 annexure pages missed sign with true copy 8 proof of service missed	SHYAM
85	8/29/2025	Interlocutory Application (I.B.C)	710102075872025	COMPANY PETITION IB (IBC)/622(ND)2018	RPFC VS RAJAT WIRES PVT LTD	Sec 42	9/1/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Kanhaiya
86	9/1/2025	Interlocutory Application (I.B.C)	710102076802025	COMPANY PETITION IB (IBC)/20(ND)2022	RAKESH KASHYAP VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/3/2025	no of objection 1. merger all the document annexures main pdf and vakalatanama in one pdf 2 index and memo parties missed in book marking 3 counsel detail missed in index and memo parties and page no 6 4 page no 10 and 11 missed true copy 5 page no 27 missed sign with true copy 6 1 rs court fee missed in vakalatanama	Rakesh Kumar Singh
87	9/1/2025	Interlocutory Application (I.B.C)	710102076702025	COMPANY PETITION IB (IBC)/20(ND)2022	SUJATHA SINGH VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/3/2025	no of objection 1.merged all the document in make one pdf 2. counsel detail missed in index and mop and page no 7 3. index page missed in book marking 4 page no 11 to 13 36 37 missed true copy of annexures pages 5 section not mention in index 6 1 rs court fee missed in vakalatanama	Rakesh Kumar Singh
88	8/31/2025	Interlocutory Application (I.B.C)	710102076232025	COMPANY PETITION IB (IBC)/20(ND)2022	ADESH GUPTA VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/1/2025	1. 1Rs court fee short in vakalatnama. 2. mention bookmarking according your index with page numbering. 3. counsel details incomplete in index and memo of parties and prayer. 4. remove main case parties in online portal. 5. need every page sign and true copy in annexure.	Rakesh Kumar Singh
89	9/1/2025	Interlocutory Application (I.B.C)	710102076462025	COMPANY PETITION IB (IBC)/20(ND)2022	DEBASHISH CHAKRABORTY VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/2/2025	no of objection 1. merge annexure and vakalatanama in main pdf not file separately 2. counsel detail missed in index mop and page no 6 3. ocr missed in annexures page 4 missed true copy of annexures pages page no 10 11 5 1 rs court fee missed in vakalatanama 6 index page missed in book marking 7 mop missed in book marking	Rakesh Kumar Singh
90	9/1/2025	Interlocutory Application (I.B.C)	710102076302025	COMPANY PETITION IB (IBC)/468(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Section 60(5)/Rule 11	9/2/2025	No. of objection 1. Volume 1 and 2 separately index missing. 2. mention bookmarking according your index with page numbering.	PRADEEP
91	9/1/2025	Interlocutory Application (I.B.C)	710102076592025	COMPANY PETITION IB (IBC)/642(ND)2024	INDIAN BANK VS MR DEVENDER SINGH	Rule 11 of NCLT, 2016	8/31/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RAJESH KUMAR GAUTAM

92	9/1/2025	Interlocutory Application (I.B.C)	710102076262025	COMPANY PETITION IB (IBC)/20(ND)2022	RAJNEESH SAXENA VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/2/2025	no of objection 1. index and mop missed in book marking as per index 2. counsel detail missed in index and mop page no 1 and page no 7 3. page no 14 to 17 annexures page missed true copy 4 1 rs court fee missed in vakalatanama.	Rakesh Kumar Singh
93	9/1/2025	Company Application(Companies Act)	710102076292025	COMPANY PETITION (COMPANIES ACT)/133(ND)2025	GLOW JEWELLERY PRIVATE LIMITED AND ORS VS MOHIT GUPTA	Rule 11 of NCLT	9/11/2025	The DD is required for us to proceed with the next steps in this matter. We kindly request that you submit it at your earliest convenience to avoid any further delays. DD NOT Submitted	Muskan Puri
94	8/29/2025	Interlocutory Application (I.B.C)	710102075882025	COMPANY PETITION IB (IBC)/622(ND)2018	RPFC VS RAJAT WIRES PVT LTD	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/1/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Kanhaiya
95	9/1/2025	Interlocutory Application (I.B.C)	710102076472025	COMPANY PETITION IB (IBC)/645(ND)2024	INDIAN BANK VS SUSHIL KAUDINYA	Rule 11 of NCLT, 2016	8/27/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RAJESH KUMAR GAUTAM
96	9/1/2025	Interlocutory Application (I.B.C)	710102076862025	COMPANY PETITION IB (IBC)/20(ND)2022	RITESH KUMAR SHARMA VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/3/2025	no of objection 1. merged all the document in one pdf not file separately 2. section not mention in index 3. counsel detail missed in index mop and page no 7 4 1 rs court fee missed in vakalatanama. 5 annexures page no 10 11 27 missed sign with true copy 6 index and mop missed in book marking	Rakesh Kumar Singh
97	9/1/2025	Interlocutory Application (I.B.C)	710102076532025	COMPANY PETITION IB (IBC)/20(ND)2022	AJOY KUMAR SEN VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/3/2025	no of objection 1. merged all the document make one pdf not file separately 2. section not mention in index 3. index and mop missed in book marking 4 counsel detail missed in index and mop and page no 7 5 1 rs court fee missed in vakalatanama 6 page no 12 to 16 missed sign with true copy	Rakesh Kumar Singh
98	9/1/2025	Interlocutory Application (I.B.C)	710102076602025	COMPANY PETITION IB (IBC)/641(ND)2024	INDIAN BANK VS AMARJEET DHILLON	Rule 11 of NCLT, 2016	8/31/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RAJESH KUMAR GAUTAM
99	9/1/2025	Interlocutory Application (I.B.C)	710102076562025	COMPANY PETITION IB (IBC)/20(ND)2022	PARVINDER KAUR VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/4/2025	no of objection 1. merged all document pdf make one pdf not file separately of all document pdf 2. index and mop missed in book making 3 book marking do as like index 4 counsel detail missed in index and mop and page no 6 5 annexure pages missed sign with true copy of every pages 6 ocr missed in annexures pages 7 1 rs court fee missed in vakalatanama	Rakesh Kumar Singh
100	9/1/2025	Interlocutory Application (I.B.C)	710102076682025	COMPANY PETITION IB (IBC)/456(ND)2018	HARBHAJAN SINGH VS M/S UNIVERSAL BUILDWELL PRIVATE LIMITED THROUGH: ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL	Section 60(5)/Rule 11	9/2/2025	no of objection 1 page no 10 and 14 hindi pages need english translate copy 2. annexures pages missed sign with true copy 3. pagination missed in book marking as per index 4 incomplete online portal of petitioner column	Eshna Kumar

101	9/1/2025	Interlocutory Application (I.B.C)	710102076582025	COMPANY PETITION IB (IBC)/207(ND)2024	SANKALP BUILDWELL PRIVATE LIMITED VS SAURABH KILLA	Rule 11 of NCLT, 2016	9/2/2025	no of objection 1. wrong fill online detail as per mop 2. wrong affidavit as per mop 3. wrong vakalatanama as per mop 4 as your mop M/S SANKALP BUILDWELL PRIVATE LIMITED is respondent	KAUSIK
102	9/1/2025	Interlocutory Application (I.B.C)	710102076282025	COMPANY PETITION IB (IBC)/20(ND)2022	ARJUN DEV VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/2/2025	no of objection 1. merge all the document in one pdf 2 annexure pages missed sign with true copy 3. ocr missed in annexures pages 4 1 rs court fee missed in vakalatanama 5 improper book making as per index	Rakesh Kumar Singh
103	9/2/2025	Interlocutory Application (I.B.C)	710102077092025	COMPANY PETITION IB (IBC)/530(ND)2023	COL MANU PANDEY VS SANJEET KUMAR SHARMA VEENA NAGRATH VS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	9/4/2025	no of objection 1. incomplete file	Manu Pandey
104	8/31/2025	Miscellaneous Application (IBC)	710102076162025	COMPANY PETITION IB (IBC)/20(ND)2022	FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	8/26/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rishub Kapoor
105	9/1/2025	Interlocutory Application (I.B.C)	710102076752025	COMPANY PETITION IB (IBC)/20(ND)2022	PARVEEN BHAGAT VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/3/2025	no of objection 1 merged all the document in make one pdf not file separately 2. index missed in book marking 3. counsel detail missed in index mop and page no 4 section not mention in index 5 page no 10 11 missed true copy of annexure 6 1 rs court fee missed in vakalatanama.	Rakesh Kumar Singh
106	9/1/2025	Interlocutory Application (I.B.C)	710102076692025	COMPANY PETITION IB (IBC)/456(ND)2018	MRS. VANDANA BHATNAGAR VS UNIVERSAL BUILDWELL PVT. LTD.	Section 60(5)/Rule 11	9/3/2025	no of objection 1. pagination missed in book marking as per index 2.application need every pages sign 3. page no 10 14 hindi pages need english type copy 4 annexure page missed sign with true copy 5 fill petitioner address in online portal	Eshna Kumar
107	9/2/2025	Interlocutory Application (I.B.C)	710102077382025	COMPANY PETITION IB (IBC)/1572(ND)2019	RAJESH GULLAH VS SHRI RAHUL JINDAL	Rule 11 of NCLT, 2016	9/4/2025	no. of objection 1.bookmarking missing 2. all respondent detail not fill online portal 3. notary missing in affidavit 4. page no.13,15,16,17,18,not clear page 5 page no. missing after 18 page and page not clear 6. vakalatnama missing	Akhil
108	9/1/2025	Restoration Application (IBC)	710102076922025	COMPANY PETITION IB (IBC)/465(ND)2024	INDIABULLS HOUSING FINANCE LIMITED VS NOIDA MARKETING PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/4/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Siddharth Joshi
109	9/3/2025	Interlocutory	710102077532025	COMPANY	MEGHA BANSAL VS	Section	9/8/2025	No of objection 1. missed basic detail in	Gaurav Singh
110	9/2/2025	Miscellaneous Application (IBC)	710102077252025	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	9/7/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rashmi
111	9/3/2025	Interlocutory Application (I.B.C)	710102077632025	COMPANY PETITION IB (IBC)/197(ND)2023	VEENU DRALL VS UNIVERSAL BUILDWELL PVT. LTD.	Application under any other provisions- IBC	9/8/2025	no of objection 1. pagination missed in book marking as per index 2. mismatched section in online and pdf 3.	VEENU DRALL
112	9/3/2025	Interlocutory Application (I.B.C)	710102077662025	COMPANY PETITION IB (IBC)/1771(ND)2018	RAJAT JAIN VS DREAM PROCON PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/8/2025	no of objection 1. book marking mandatory as per index with pagination 2..Applicant No.2 not filled in online portal 3. page no 40 not readable 4 1 rs court fee missed in vakalatanama	ISHA BHALLA

113					IDBI TRUSTEESHIP SERVICES LIMITED VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY			no of objection 1. main case no mismatched in vakalatanama 2. ocr missed in annexures pages	
	9/3/2025	Interlocutory Application (I.B.C)	710102077582025	COMPANY PETITION IB (IBC)/380(ND)2020		Sec 60(5)	9/8/2025		ANURAG MISHRA
114	9/2/2025	Interlocutory	710102077182025	COMPANY	ADITYA WADHAWAN VS	Application	9/2/2025	Sorry for the inconvenience due to NIC Technical	MRINAL HARSH
115					M/S SERIATIM ENTERPRISES LLP THROUGH SANJAY DHODY DESIGNATED PARTNER VS UNIVERSAL BUILDWELL PVT. LTD.				
	9/1/2025	Interlocutory Application (I.B.C)	710102076662025	COMPANY PETITION IB (IBC)/456(ND)2018		Section 60(5)/Rule 11	9/8/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Eshna Kumar
116					RESBIRD TECHNOLOGIES PRIVATE LIMITED VS MRS. RADHA BHATIA	Regulation 44(2), Liquidation process Regulation, 2016, Sec 60(5), Section 11, Rule 11 of NCLT			
	9/3/2025	Interlocutory Application (I.B.C)	710102077622025	COMPANY PETITION IB (IBC)/198(ND)2023			9/8/2025	no of objection 1. you file three application in one file number 2. kindly file separately all application	VEENU DRALL
117					DEEPAK MAINI RESOLUTION PROFESSIONAL VS MRS. RADHA BHATIA				
	9/3/2025	Interlocutory Application (I.B.C)	710102077792025	COMPANY PETITION IB (IBC)/3(ND)2020		Section 12(2)	9/4/2025	no. of objection 1. true copy missing in annexure page 2. date missing in vakaltnama 3. bookmarking missing	ABHISHEK
118					MR. JALESH GROVER RESOLUTION PROFESSIONAL FOR GRANDSTAR REALTY PRIVATE LIMITED VS M/S AAA LANDMARK PRIVATE LIMITED THROUGH ITS DIRECTOR SH ARUN ANAND				
	9/3/2025	Interlocutory Application (I.B.C)	710102077762025	COMPANY PETITION IB (IBC)/995(PB)2020		Rule 11 of NCLT, 2016	9/8/2025	no of objection 1. page no 11 12 73 77 104 165 167 hindi page need english translate copy 2. page no 141 142 not readable 3. 25 rs welfare fee missed in vakalatanama	ABHISHEK
119					NIDHI SHARMA VS BANAS PAPERS PRIVATE LIMITED				
	9/4/2025	Restoration Application (Companies Act)	710102077832025	COMPANY PETITION (COMPANIES ACT)/121(ND)2022		Sec 48(2)	9/9/2025	no of objection 1. memo parties missed in index and pdf and book marking also 2. vakalatanama missed	Cauvery
120					VANEET BHATIA LIQUIDATOR OF EARTH ICONIC INFRASTRUCTURE PRIVATE LIMITED VS BANAS PAPERS PRIVATE LIMITED				
	9/4/2025	Interlocutory Application (I.B.C)	710102078062025	COMPANY PETITION IB (IBC)/16(PB)2017		Rule 11 of NCLT, 2016	9/9/2025	no of objection 1. section not mention in index and pdf page no 2	HONEY SATPAL
121					KAMAL AGARWAL RESOLUTION PROFESSIONAL FOR M/S EVO GREEN TRADING PRIVATE LIMITED VS BOYS & MACHINE PRIVATE LIMITED				
	9/3/2025	Interlocutory Application (I.B.C)	710102077782025	COMPANY PETITION IB (IBC)/361(ND)2020		Section 424	9/10/2025	1. section wrong.	ABHISHEK
122					SONIYA GUPTA VS MR. SATISH KUMAR PAWA				
	9/4/2025	Interlocutory Application (I.B.C)	710102077992025	COMPANY PETITION IB (IBC)/107(PB)2025		Application under any other provisions- IBC	9/7/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Inder Paul Singh Oberoi

123	9/4/2025	Interlocutory Application (I.B.C)	710102078112025	COMPANY PETITION IB (IBC)/558(ND)2024	MADHYANCHAL VIDYUT VITRAN NIGAM LIMITED VS NAVNEET KUMAR GUPTA	Rule 11 of NCLT, 2016	9/9/2025	no of objection 1. book marking mandatory as per index with pagination 2. application need every page sign 3. memo parties missed in pdf and index and book marking also 4 annexure page missed sign with true copy of every pages 5 3 rs court fee missed in vakalatanama 6 incomplete online detail of petitioner and respondent	Aviral Saxena
124	9/4/2025	Interlocutory Application (I.B.C)	710102078122025	COMPANY PETITION IB (IBC)/574(ND)2021	STATE BANK OF INDIA VS ANGSUMAN DUTTA	Section 123,Section 123	9/9/2025	no of objection 1. book marking mandatory as per index with pagination in all volume 2. prayer missed in application 3. date missed in vakalatanama.	YASHWANT
125	9/5/2025	Interlocutory Application (I.B.C)	710102078542025	COMPANY PETITION IB (IBC)/948(PB)2020	ANIL KOHLI BANKRUPTCY TRUSTEE FOR SAMEER AHMAD KHAN VS SAMEER AHMAD KHAN	Sec 60(5)	9/10/2025	no of objection 1. section mismatched in online and pdf 2. book marking mandatory as per index with pagination 3 ocr missed in pdf	ABHISHEK
126	9/5/2025	Interlocutory Application (I.B.C)	710102078532025	COMPANY PETITION IB (IBC)/949(PB)2020	ANIL KOHLI BANKRUPTCY TRUSTEE FOR NAZUK JAHAN VS NAZUK JAHAN	Sec 60(5)	9/9/2025	bookmarking missing	ABHISHEK
127	9/4/2025	Interlocutory Application (I.B.C)	710102078082025	COMPANY PETITION IB (IBC)/419(ND)2018	INDIAN OVERSEAS BANK VS ANIL KUMAR	Rule 11 of NCLT, 2016	9/9/2025	no of objection 1. memo parties missed in pdf and index and book marking also 2 vakalatanama missed	Areness
128	9/6/2025	Interlocutory Application (I.B.C)	710102078792025	COMPANY PETITION IB (IBC)/95(ND)2025	RAM KUMAR VS MS. KAJAL ILMI	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	9/10/2025	no of objection 1 in volume 6 page no 1151 to 1158 hindi page need english translate copy	MISHA
129	9/7/2025	Interlocutory Application (I.B.C)	710102078952025	COMPANY PETITION IB (IBC)/489(PB)2017	SUNIL KUMAR GUPTA LIQUIDATOR ERA HOUSING & DEVELOPERS (INDIA) LTD VS MS. KAJAL ILMI	Section 60(5)	9/10/2025	no of objection 1. page no missed in index 2. sign missed in index page 3 mop page missed sign 4 application need every pages sign 5 annexures page missed sign with true copy 6 affidavit missed 7 improper book marking as per index 8 pagination need in book marking as per index 9 incomplete file 10 case type wrong	KK
130	9/5/2025	Interlocutory Application (I.B.C)	710102078342025	COMPANY PETITION IB (IBC)/237(ND)2019	MR. ATUL MITTAL RESOLUTION PROFESSIONAL ZEAL DEVELOPERS PRIVATE LIMITED VS MR. SANDEEP GOEL	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	9/9/2025	no. of objection 1. page no.178,211-216, not clear page	ABHISHEK
131	9/5/2025	Interlocutory Application (I.B.C)	710102078282025	COMPANY PETITION IB (IBC)/555(ND)2024	MR MANOJ KUMAR ANAND RP OF PATEL WOOD PRODUCTS LIMITED VS MR. AMRIT KUMAR PA TEL SUSPENDED DIRECTOR	19(2)	9/9/2025	no of objection 1. true copy missing in annexure page	SWASTIKA
132	9/6/2025	Interlocutory Application (I.B.C)	710102078632025	COMPANY PETITION IB (IBC)/694(ND)2022	ANIL KUMAR MITTAL VS MR. AMRIT KUMAR PA TEL SUSPENDED DIRECTOR	Application under any other provisions- IBC	9/10/2025	no of objection 1. section not mention in index and main application 2. mop missed in pdf and index and book marking also	Anil Kumar Mittal

133	9/7/2025	Interlocutory Application (I.B.C)	710102078962025	COMPANY PETITION IB (IBC)/537(ND)2023	ABHISHEK SINGH VS SUMIT SHARMA	Sec. 12A	9/10/2025	no of objection 1. incomplete online basics detail of petitioner and respondent side	Anurag
134	9/7/2025	Interlocutory Application (I.B.C)	710102078892025	COMPANY PETITION IB (IBC)/1095(ND)2019	MS MAYA GUPTA VS FORD CREDIT INDIA PVT LTD	Application under any other provisions- IBC Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/10/2025	no of objection 1. application need every pages sign 2. need to delete extra same pdf of volume 2 3. ocr missed in annexures pages 4 page no 103 not readable	Aakanksha
135	9/8/2025	Interlocutory Application (I.B.C)	710102079082025	COMPANY PETITION IB (IBC)/495(ND)2023	ABHISHEK GOEL POWER OF ATTORNEY OF MR. UDAY GOEL VS HARISH TANEJA	Application under any other provisions- IBC, Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	9/11/2025	no of objection 1. hindi pages need english translate copy page no 34 36 70 2. 3 rs court fee missed in vakalatanama	Niraj Chamyal
136	9/9/2025	Interlocutory Application (I.B.C)	710102079502025	COMPANY PETITION IB (IBC)/197(PB)2017	MR. RAMACHANDRAN SUBRAMANIAN VS AJAY KUMAR BISHNOI	Application under any other provisions- IBC, Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	9/11/2025	no of objection 1.affidavit missed in pdf 2. pagination missed in book marking as per index 3. annexure pages missed sign with true copy 4 page no 20 fill online basic detail	Devarajan Raman
137	9/9/2025	Interlocutory Application (I.B.C)	710102079402025	COMPANY PETITION IB (IBC)/1058(ND)2018	MONITORING COMMITTEE OF MANJU J HOMES INDIA LTD. VS AJAY KUMAR BISHNOI	Sec 60(5)	9/12/2025	no of objection 1. book marking mandatory as per index with pagination 2. volume wise index missed in both volume 3 volume wise index missed in volume 2 with book making	Copper & Gold Partners
138	9/9/2025	Interlocutory Application (I.B.C)	710102079602025	COMPANY PETITION IB (IBC)/800(PB)2021	ANSHUL GUPTA VS AJAY KUMAR BISHNOI	Sec 60(5)	9/11/2025	no of objection 1. blank file uploaded 2. no book marking 3. no proof of service	RISHI
139	9/9/2025	Interlocutory Application (I.B.C)	710102079252025	COMPANY PETITION IB (IBC)/96(ND)2024	SUDHIR KUMAR AGARWAL VS CENTRAL BANK OF INDIA LIMITED	Application under any other provisions- IBC	9/11/2025	no of objection 1. mismatched section in online and pdf	Rachit
140	9/9/2025	Interlocutory Application (I.B.C)	710102079592025	COMPANY PETITION IB (IBC)/803(PB)2021	ANSHUL GUPTA VS CENTRAL BANK OF INDIA LIMITED	Sec 60(5)	9/11/2025	no of objection 1. blank pdf uploaded 2. no book marking 3 need to delete extra same blank pdf in online portal	RISHI
141	9/9/2025	Interlocutory Application (I.B.C)	710102079332025	COMPANY PETITION IB (IBC)/378(PB)2017	OCL IRON & STEELS LIMITED VS ANIL KOHLI LIQUIDATOR MOSER BAER INDIA LIMITED	Rule 11 of NCLT, 2016	9/12/2025	No of objection 1. section mismatched in online and pdf	Apoorva Pandey
142	9/9/2025	Interlocutory Application (I.B.C)	710102079622025	COMPANY PETITION IB (IBC)/802(PB)2021	ANSHUL GUPTA VS ANIL KOHLI LIQUIDATOR MOSER BAER INDIA LIMITED	Sec 60(5)	9/12/2025	no of objection 1. blank pdf uploaded no book marking	RISHI
143	9/8/2025	Company Application(Companies Act)	710102079222025	COMPANY PETITION (COMPANIES ACT)/64(ND)2024	RUBINA RAHMAN VS SHABINA FATIMA	Sec. 242(4)	9/8/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SANDEEP BISHT
144	9/10/2025	Interlocutory Application (I.B.C)	710102079782025	COMPANY PETITION IB (IBC)/674(PB)2023	HEMANT GOYAL MOTORS PRIVATE LIMITED VS SHABINA FATIMA	Sec 60(5)	9/12/2025	no of objection 1. need to delete extra same pdf uploaded in proof of service	Vishisht

145	9/11/2025	Interlocutory Application (I.B.C)	710102080352025	COMPANY PETITION IB (IBC)/1499(PB)2019	R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD. VS GIRISH KUMAR SAHNI	Regulation 44(2), Liquidation process Regulation, 2016	9/12/2025	no of objection 1.date missing in vakalatnama 2.proof of service required	Ashutosh
146	9/10/2025	Company Application(Companies Act)	710102079762025	COMPANY PETITION (COMPANIES ACT)/162(ND)2024	PRITI SHARMA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	9/15/2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. application need every pages sign 4 page no missed in pdf 5 affidavit missed 6 incomplete file 7 need to delete extra same pdf uploaded in proof of service	ALAM
147	9/11/2025	Interlocutory Application (I.B.C)	710102080082025	COMPANY PETITION IB (IBC)/806(PB)2019	RAVINDER AGGARWAL VS MSA DEVELOPERS PVT. LTD.	Sec 60(5)	9/15/2025	no of objection 1. ocr missed in all pdf 2 bharat bhushan affidavit not authorized 3. Geeta affidavit not authorized 4 in main case no not write (IB) IN PDF OF AFFIDAVITS AND VAKALATANAMAS 5 FILL RESPONDENT ADDRESS IN ONLINE PORTAL OF RESPONDENT 2	Sanidhya Kumar
148	9/10/2025	Interlocutory Application (I.B.C)	710102079842025	COMPANY PETITION IB (IBC)/617(ND)2022	POOJA BAHRY RESOLUTION PROFESSIONAL M/S THREE C INFRATECH PRIVATE LIMITED VS MSA DEVELOPERS PVT. LTD.	Section 12(2)	9/15/2025	no of objection 1. mop missed in pdf and index and book marking 2. fill address in online of petitioner 3. annexures pages missed sign with true copy of both volume	Eshna Kumar
149	9/10/2025	Interlocutory Application (I.B.C)	710102079812025	COMPANY PETITION IB (IBC)/457(ND)2022	UMESH GUPTA RESOLUTION PROFESSIONAL FOR M/S SENIOR BUILDERS LIMITED VS MSA DEVELOPERS PVT. LTD.	Sec 60(5)	9/15/2025	No of objection 1. section mismatched in online and pdf	KUNAL
150	9/11/2025	Interlocutory Application (I.B.C)	710102080102025	COMPANY PETITION IB (IBC)/1358(ND)2019	SUMEDHA MANAGEMENT SOLUTIONS PRIVATE LIMITED VS MSA DEVELOPERS PVT. LTD.	Sec 60(5)	9/15/2025	no of objeciton 1. Quarterly Progress Report separate file 2. Mr. Shailesh Desai, detail not fill online portal 3. Sumedha Management Solutions Private Limited please remove from online portal	Aditya Mishra
151	9/10/2025	Company Application(Companies Act)	710102079962025	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Rule 11 of NCLT	9/15/2025	no of objection 1. main case no mismatched in online and pdf 2. wrong file memo parties in online portal as per memo parties you have only one petitioner 3 in your memo parties you have only one petitioner but in file you attached 6 affidavit 4 uploaded correct memo parties	Nistha Gupta
152	9/10/2025	Interlocutory Application (I.B.C)	710102079902025	COMPANY PETITION IB (IBC)/197(PB)2017	RAMACHANDRAN SUBRAMANIAN VS AJAY KUMAR BISHNOI	Application under any other provisions- IBC,Sec 66(1),Rule 11 of NCLT, 2016	9/15/2025	no of objection 1. book marking missed in both volume as per index with pagination	Devarajan Raman
153	9/1/2025	Restoration Application (IBC)	710102076742025	COMPANY PETITION IB (IBC)/1027(PB)2018	ASHOK KUMAR GOYAL VS MOHAN GARG	Section 60(5)/Rule 11	9/7/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ADHISH SRIVASTAVA

154	9/11/2025	Interlocutory Application (I.B.C)	710102080122025	COMPANY PETITION IB (IBC)/73(PB)2017	STRESSED ASSET RESOLVE CONSULTANTS VS MOHAN GARG	Rule 11 of NCLT, 2016	9/15/2025	no. of objection 1. all applicant and respondent detail not fill on online portal 2. vakalatanama missing	Stressed Asset Resolve Consultants
155	9/9/2025	Interlocutory Application (I.B.C)	710102079372025		INDIAN OVERSEAS BANK VS MR REETESH KUMAR AGARWAL	Rule 11 of NCLT, 2016	9/7/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Areness
156	9/11/2025	Interlocutory Application (I.B.C)	710102080452025	COMPANY PETITION IB (IBC)/806(PB)2019	JAY G. VARSHNEY VS DEEPAK AGGARWAL	Section 60(5)/Rule 11	9/15/2025	AS PER THE REQUEST AND EMAIL BY THE APPLICANT DEFECTS ISSUED	Harish
157	9/12/2025	Interlocutory Application (I.B.C)	710102080952025	COMPANY PETITION IB (IBC)/93(ND)2024	MR. RABINDRA KUMAR MINTRI VS KHUSHBU POONIA	Section 60(5)/Rule 11	9/15/2025	no of objection 1. memo parties missed in pdf 2 please put amended mop to be a part of annexures 3. fill online detail according to mop	Harish
158	9/12/2025	Interlocutory Application (I.B.C)	710102080682025	COMPANY PETITION IB (IBC)/2552(ND)2019	COLONEL DEEPANSHU THAPLIYAL VS JBK DEVELOPERS PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/15/2025	no of objection 1. pagination missed in book marking as per index 2 application need every pages sign 3. 3 rs court fee missed in vakalatanama 4 need to delete extra same copy of pdf uploaded in online	Sugandha Khaitan
159	9/11/2025	Interlocutory Application (I.B.C)	710102080372025	COMPANY PETITION IB (IBC)/717(ND)2019	PUNJAB AND SIND BANK VS DEEPAK KUMAR GOYAL	Section 60(5)	9/15/2025	no of objection 1. section mismatched in online and pdf	SANJAY BAJAJ
160	9/11/2025	Interlocutory Application (I.B.C)	710102080312025	COMPANY PETITION IB (IBC)/595(ND)2023	CANARA BANK VS DEEPAK KUMAR GOYAL	Section 21	9/15/2025	no. of objection 1. page no. wrong in index	Kritya Sinha
161	9/11/2025	Interlocutory Application (I.B.C)	710102080522025	COMPANY PETITION IB (IBC)/446(ND)2025	ANIL KOHLI VS MR. VERINDER KUMAR CHHABRA	Application under any other provisions- IBC	9/15/2025	no.of objection 1. sign missing in application page 2. sign and true copy missing in annexure page	Prakul
162	9/10/2025	Interlocutory Application (I.B.C)	710102079722025	COMPANY PETITION IB (IBC)/94(ND)2024	SUDHIR KUMAR AGARWAL VS CENTRAL BANK OF INDIA LIMITED	Application under any other provisions- IBC	9/15/2025	no of objection 1. you take rule 11 in pdf but in you choose online any another 2. rule 11 has in nclt drop box please choose it	Rachit
163	9/11/2025	Interlocutory Application (I.B.C)	710102080262025	COMPANY PETITION IB (IBC)/273(ND)2025	RUDRA BUILDWELL PROJECTS PRIVATE LIMITED VS NEERAJ KUMAR DUBEY	Sec 60(5)	9/15/2025	no of objection 1. all applicant and respondent detail not fill on online portal	Akshat
164	9/11/2025	Interlocutory Application (I.B.C)	710102080492025	COMPANY PETITION IB (IBC)/318(ND)2025	BEACON TRUSTEESHIP LIMITED VS GAURAV BHALLA	Rule 11 of NCLT, 2016	9/15/2025	no of objection 1. book marking mandatory as per index with pagination 2. missed to fill respondent 2 in online portal 3. vakalatanama missed in pdf 4 blanks paged not allowed	Siddharth Joshi
165	9/11/2025	Interlocutory Application (I.B.C)	710102080482025	COMPANY PETITION IB (IBC)/319(ND)2025	BEACON TRUSTEESHIP LIMITED VS ANIL BHALLA	Rule 11 of NCLT, 2016	9/15/2025	no of objection 1.respondent no.2 detail not fill on online portal 2.bookmarking compulsory 3.vakaltanama missing	Siddharth Joshi
166	9/12/2025	Interlocutory Application (I.B.C)	710102080712025	COMPANY PETITION IB (IBC)/1058(ND)2018	M/S. MANJU J HOME INDIA LTD. VS M/S. GAGAN FERROTECH LTD.	Section 60(5)	9/15/2025	no. of objection 1. memo party missing	Ashutosh
167	9/11/2025	Interlocutory Application (I.B.C)	710102080422025	COMPANY PETITION IB (IBC)/95(ND)2025	AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED VS AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	9/15/2025	wrong file	Mohana Nijhawan

168	9/11/2025	Interlocutory Application (I.B.C)	710102080252025	COMPANY PETITION IB (IBC)/733(ND)2024	DESH DEEPAK INTERIM RESOLUTION PROFESSIONAL VS AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Section 21/Regulation 17 (1)	9/15/2025	no of objection 1. book marking mandatory as per index with pagination 2. fill petitioner basics detail missed in online portal 3. wrong judications	Desh Deepak
169	9/11/2025	Interlocutory Application (I.B.C)	710102080322025	COMPANY PETITION IB (IBC)/249(ND)2022	STATE BANK OF INDIA VS SRI K GNYANDEEP	Rule 11 of NCLT, 2016	9/15/2025	No of objection 1. memo parties missed in pdf index and book marking 2. vakalatanama missed 3. case type choose restoration application 4 index missed in book marking 5 fill online basic detail as per mop	Mithun Shashank
170	9/11/2025	Interlocutory Application (I.B.C)	710102080432025	TRANSFER APPLICATION (IBC)/50(PB)2025	CREDITORS OF M/S AKME PROJECT LIMITED ACTING THROUGH ONE OF THE FINANCIAL CREDITOR AND AUTHORISED REPRESENTATIVE ALCHEMIST ASSET RECONSTRUCTUION COMPANY LIMITED VS AAA LANDMARK PRIVATE	Sec 60(5)	9/15/2025	no. of objection 1. ib not mention in main case	KARAN
171	9/6/2025	Company Application(Companies Act)	710102078772025	COMPANY APPEAL(COMPANIES ACT)/86(ND)2025	SANDEEP KUKREJA & ANR. VS ROCDELHI MUKESH GUPTA	Rule 11 of NCLT	9/7/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Saral
172	9/5/2025	Interlocutory Application (I.B.C)	710102078402025	COMPANY PETITION IB (IBC)/438(PB)2022	RESOLUTION PROFESSIONAL FOR M/S AMIPRABHU DEVELOPERS PVT LTD. VS PAISALO DIGITAL LIMITED	Sec. 12A	9/7/2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Swapnil Gupta
173	9/11/2025	Company Appeal (IBC)	710102080092025	COMPANY PETITION IB (IBC)/446(ND)2017	TAKKSHILL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED	Sec 60(5)	9/15/2025	no of objection 1. book marking mandatory as per index with pagination 2. application need every page sign 3. remove main case petitioner and respondent in online portal 4 case type wrong 5 missed REGULATION 44(2) OF THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (LIQUIDATION PROCESS) REGULATIONS, 2016 in annexure	ROHIT RATHI
174	9/14/2025	0710102000762024(No. of Docs 4)	0710102000762024/16	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/15/2025	1. Sign missed on every page in all vol 2. Counsel details and sign missed on Index and master index in All vol pdf. 3. Kindly attach the compliance order. 4. Page no 206 and 207 translate in Hindi to English. 5. pages not clear properly page no 34 to 37, 63 to 66, 69 and 74.	Nikhil.mehra
175	9/15/2025	0710102017032025(No. of Docs 2)	0710102017032025/5	COMPANY PETITION (COMPANIES ACT)/45(ND)2025	RAVINDERJIT SINGH VS. HARJI ENGINEERING WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 246	9/15/2025	1. kindly attach the compliance order.	advvedanshvasisht

176	9/14/2025	0710102076212025(No. of Docs 2)	0710102076212025/1	INTERLOCUTORY APPLICATION (I.B.C)/4451(ND)2025	TUSHAR KANTI BISWAS VS. MR. ASHISH SINGH RESOLUTION PROFESSIONAL BULLAND REALTORS PRIVATE LIMITED	Section 60(5)/Rule 11	9/15/2025	No of objection 1. Kindly attach compliance order	Rituraj031
177	9/12/2025	0710102074942025(No. of Docs 2)	0710102074942025/1	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS. SANJAY KUMAR MISHRA RESOLUTION PROFESSIONAL FOR M/S JALANDHAR AMRITSAR TOLLWAYS LIMITED	Sections 60(5)/Regulation 13	9/15/2025	1. Bookmarking and index missing in PDF.	Deep Roy
178	9/12/2025	0710102048362024(No. of Docs 3)	0710102048362024/6	CP(AA) MERGER AND AMALGAMATION COMPANIES ACT/49(ND)2024	NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/15/2025	1. Kindly upload page no 244 translate from Hindi to English. 2. page no. 233 and 240 not readable properly in PDF.	ppt@jsalaw.com
179	9/13/2025	0710102072322025(No. of Docs 2)	0710102072322025/9	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2025	L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL	Sec 60(5)	9/15/2025	No of objection 1. Sign missed page no 1 to 15	Parikshit844
180	9/13/2025	0710102072322025(No. of Docs 2)	0710102072322025/10	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2025	L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL	Sec 60(5)	9/15/2025	No of objection 1. Sign missed page no 1 to 15	Parikshit844
181	9/13/2025	0710102072322025(No. of Docs 2)	0710102072322025/11	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2025	L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL	Sec 60(5)	9/15/2025	No of objection 1. Sign missed page no 1 to 15	Parikshit844
182	9/15/2025	0710102072322025(No. of Docs 2)	0710102072322025/12	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2025	L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL	Sec 60(5)	9/15/2025	No of objection 1. Copy of vakalatnama missed 2. Bookmarking missed	rajatsinha1996
183	9/15/2025	0710102071432025(No. of Docs 1)	0710102071432025/1	CONTEMPT PETITION (IBC)/35(ND)2025	DURGA DAS AGGARWAL VSBANKEY BIHARI GOYAL	Rule 11 of NCLT, 2016	9/15/2025	1. bookmarking and index mandatory	Office.anubhav
184	9/15/2025	0710102071372025(No. of Docs 2)	0710102071372025/2	TRANSFER APPLICATION/38(PB)2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	9/15/2025	kindly attach the compliance order.	Shawnfernz
185	9/15/2025	0710102035622025(No. of Docs 4)	0710102035622025/2	COMPANY PETITION IB (IBC)/261(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS. BRACE IRON AND STEEL PRIVATE LIMITED	IBC under Sec 7	9/15/2025	1. bookmarking mandatory in all volumes. 2. sign missed on every page on Annexures.	rrglawoffice

186	9/12/2025	0710102017962024(No. of Docs 2)	0710102017962024/5	COMPANY APPEAL (COMPANIES ACT)/54(ND)2024	ONEGA BUILDWELL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	9/15/2025	Kindly attach the compliance order.	advawnish
187	9/15/2025	0710102111242019(No. of Docs 2)	0710102111242019/7	COMPANY PETITION IB (IBC)/2144(ND)2019	GAC SHIPPING (INDIA) PRIVATE LIMITED VS. CLASSIC BOTTLE CAPS PRIVATE LIMITED	IBC Under Sec 9	9/15/2025	copy of vakalatanama missed in PDF.	chandnisadana
188	9/12/2025	0710102068652025(No. of Docs 2)	0710102068652025/1	INTERLOCUTORY APPLICATION (I.B.C)/4258(ND)2025	BRACE IRON AND STEEL PRIVATE LIMITED VSSREI EQUIPMENT FINANCE LIMITED	Application under any other provisions- IBC	9/15/2025	1. Bookmarking mandatory. 2. OCR Missed in PDF. 3. Copy of Vakalatanama missed in PDF.	admin@chandhiok.com
189	9/12/2025	0710102068052025(No. of Docs 2)	0710102068052025/1	INTERLOCUTORY APPLICATION (I.B.C)/3742(ND)2025	BRACE IRON AND STEEL PRIVATE LIMITED VS. SREI EQUIPMENT FINANCE LIMITED	Application under any other provisions- IBC	9/15/2025	1. Bookmarking mandatory. 2. OCR mandatory. 3. Copy of Vakalatanama missed in PDF. 4. Kindly upload type copy of page no 36 in PDF.	admin@chandhiok.com
190	9/14/2025	0710102039172025(No. of Docs 2)	0710102039172025/11	INTERLOCUTORY APPLICATION (I.B.C)/2202(PB)2025	M/S MARINAINDIA TRAXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Sec 60(5), Rule 11 of NCLT, 2016	9/15/2025	No of objection 1. ORDER DATED 22.07.2025. missed in pdf as per mentioned in index. 2. Copy of vakalatnama missed in pdf	viditjain
191	9/14/2025	0710102039162025(No. of Docs 2)	0710102039162025/24	INTERLOCUTORY APPLICATION (I.B.C)/2204(PB)2025	M/S MARINAINDIA TRAXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Rule 11 of NCLT, 2016, Section 60(5)	9/15/2025	No of objection 1. ORDER DATED 22.07.2025. missed in pdf as per mentioned in index. 2. copy of vakalatnama missed in pdf	viditjain
192	9/13/2025	0710102056672024(No. of Docs 2)	0710102056672024/4	COMPANY APPLICATION (COMPANIES ACT)/169(PB)2024	RATAN DEBNATH VS. SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Rule 11 of NCLT	9/15/2025	No of objection 1. Kindly attach compliance order	agarwalcl
193	9/12/2025	0710102110012023(No. of Docs 2)	0710102110012023/5	COMPANY APPEAL (COMPANIES ACT)/1(ND)2024 CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/9(ND)2025	YIESHU TRADERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	9/15/2025	No of objection 1. Kindly attach compliance order 2. Bookmarking missed	advawnish
194	9/15/2025	0710102004942025(No. of Docs 1)	0710102004942025/9	COMPANY APPEAL (COMPANIES ACT)/34(ND)2024	HANS SECURITIES BROKING PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/15/2025	Compliance order missing.	kmn28
195	9/12/2025	0710102109472023(No. of Docs 2)	0710102109472023/6	INTERLOCUTORY APPLICATION (I.B.C)/3311(ND)2023	ALLIANZ INTERNATIONAL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	9/15/2025	No of objection 1. Kindly attach compliance order	advawnish
196	9/13/2025	0710102050842023(No. of Docs 2)	0710102050842023/5	INTERLOCUTORY APPLICATION (I.B.C)/3422(ND)2025	SUMEET MEHTA SUSPENDED DIRECTOR VS. SPARTA GLOBAL PROJECTS PVT. LTD	Sec 60(5), Rule 11 of NCLT, 2016	9/15/2025	No of objection 1. Compliance of the Order Dated 07.07.2025 missed in pdf as per mentioned in index.	karuna22
197	7/8/2025	0710102058652025(No. of Docs 0)	0710102058652025/4	INTERLOCUTORY APPLICATION (I.B.C)/3814(ND)2024	YATISH KUMAR VS. SHRI SUNIL KUMAR AGRAWAL	Sec 60(5)	9/15/2025	1. bookmarking mandatory.	
198	7/20/2024	0710102063362024(No. of Docs 0)	0710102063362024/6	INTERLOCUTORY APPLICATION (I.B.C)/3814(ND)2024	REETESH KUMAR AGGARWAL RESOLUTION PROFESSIONAL OF NAMAN BROADCASTING AND TELECOMMUNICATION PVT LTD VS. ICICI BANK	Sec 60(5)	9/15/2025	No of objection 1. order dated 09.09.2025 missed in pdf as per mentioned in index.	

199	9/1/2025	0710102076412025(No. of Docs 0)	0710102076412025/1	INTERLOCUTORY APPLICATION (I.B.C)/4320(ND)2025	RAKESH KUMAR GROVER VS. SHRI PROMOD KUMAR SHARMA RESOLUTION PROFESSIONAL	Section 60(5)/Rule 11	9/12/2025	1. kindly attach the compliance order	
200	9/12/2025	0710102070172025(No. of Docs 1)	0710102070172025/2	COMPANY PETITION IB (IBC)/472(ND)2025	KRISHNA PROJECTS PRIVATE LIMITED	IBC Section 59	9/12/2025	1.compliance order missing in pdf	CSNIRAJTRIVEDI
201	9/12/2025	0710102025942025(No. of Docs 1)	0710102025942025/2	RESTORATION APPLICATION (COMPANIES ACT)/24(PB)2025	MR. PUNEET GOEL VS. CENTER FOR VOCATIONAL AND ENTREPRENEURSHIP STUDIES EARLIER KNOWN AS INTERNATIONAL INSTITUTE OF PLANNING & MANAGEMENT PVT. LTD IIPM	Rule 11 of NCLT	9/12/2025	no of objection 1.need all pages sign in pdf 2.compliance order needed	goelmala
202	9/10/2025	0710102109772024(No. of Docs 2)	0710102109772024/7	COMPANY PETITION IB (IBC)/134(ND)2025	TATA CAPITAL LIMITED VS. UTTAM CYLINDERS PRIVATE LIMITED	IBC under Sec 7	9/12/2025	1. kindly attach the compliance order.	prashantkatara
203	5/12/2025	0710102040822025(No. of Docs 0)	0710102040822025/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2025	KANAV REALTECH PRIVATE LIMITED SAMRVIR BIOTECH PRIVATE LIMITED VS. CLENSTA INTERNATIONAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/12/2025	1. Copy of vakalatanama is missed in PDF.	
204	9/12/2025	0710102021382025(No. of Docs 1)	0710102021382025/1	COMPANY PETITION IB (IBC)/188(ND)2025	RAHUL DILIP SHAH VS. MAITRI BUILDCON PRIVATE LIMITED	IBC Under Sec 9	9/12/2025	1. Kindly attach the compliance order. 2. Proof of service missed in PDF, as per mention in Index.	chowdhrysarvesh1986
205	9/11/2025	0710102056912025(No. of Docs 2)	0710102056912025/1	TRANSFER APPLICATION/28(PB)2025	RAHUL DILIP SHAH VS. MAITRI BUILDCON PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	9/12/2025	1 bookmarking and index mandatory. 2. kindly attach the compliance order.	KPRC@786
206	9/12/2025	0710102056452025(No. of Docs 5)	0710102056452025/3	COMPANY PETITION (COMPANIES ACT)/109(ND)2025	HUNYHUNY OVERSEAS PRIVATE LIMITED VS. KAPOOR S & ASSOCIATES THROUGH CA SHEENU KAPOOR	Sec. 140(5)	9/12/2025	1.all document file separately	CASHEENU
207	9/11/2025	0710102065912025(No. of Docs 1)	0710102065912025/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2025	MITCON CREDITIA TRUSTEESHIP SERVICES LIMITED VS. NEW SHOP CSTORE NETWORK PRIVATE LIMITED	Sec. 71(10)	9/12/2025	1. Kindly attach the compliance order.	advankitmigliani
208	9/10/2025	0710102096072023(No. of Docs 2)	0710102096072023/3	INTERLOCUTORY APPLICATION (I.B.C)/6033(ND)2023	TAKKSHILL ENTERPRISES VS. IAP COMPANY PRIVATE LIMITED	Sec 60(5)	9/12/2025	1. Incomplete bookmarking . 2. True copy sign missed on Annexures page no 10 to 83 in PDF. 3. kindly attach the compliance order.	rohitnilrathi1
209	5/12/2025	0710102040822025(No. of Docs 0)	0710102040822025/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2025	KANAV REALTECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/12/2025	1. kindly attach the compliance order	

210	3/27/2025	0710102025652025(No. of Docs 0)	0710102025652025/4	INTERLOCUTORY APPLICATION(IBC)(PLAN)/21(ND)2025	NIDHI AMIT PODDAR	Sec 30	9/12/2025	1. Counsel sign missed on index. 2. Kindly attach the compliance order. 3. page no 92 is not clear properly in PDF.	
211	9/10/2025	0710102098302024(No. of Docs 2)	0710102098302024/11	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	9/12/2025	1. True copy sign missed on Annexures. 2. Kindly attach the compliance order.	Anand123
212	9/12/2025	0710102070172025(No. of Docs 1)	0710102070172025/1	COMPANY PETITION IB (IBC)/472(ND)2025	KRISHNA PROJECTS PRIVATE LIMITED	IBC Section 59	9/12/2025	1. Index and bookmarking mandatory 2. Kindly attach the compliance order.	CSNIRAJTRIVEDI
213	9/11/2025	0710102097172024(No. of Docs 1)	0710102097172024/1	RESTORATION APPLICATION (IBC)/3(ND)2025	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/12/2025	1. index and bookmarking mandatory. 2. incomplete affidavit date notary stamp and sign missed on affidavit	corporatejudis@NCLT
214	9/1/2025	0710102076402025(No. of Docs 0)	0710102076402025/1	INTERLOCUTORY APPLICATION (I.B.C)/4321(ND)2025	RAKESH KUMAR GROVER VS. SHRI PROMOD KUMAR SHARMA RESOLUTION PROFESSIONAL	Section 60(5)/Rule 11	9/12/2025	1. kindly attach the compliance order.	
215	8/17/2025	0710102072322025(No. of Docs 0)	0710102072322025/5	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2025	L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL	Sec 60(5)	9/12/2025	1. Sign missed on every page of reply in PDF.	
216	11/13/2019	0710102147862019(No. of Docs 0)	0710102147862019/5	COMPANY APPLICATION(IBC)/2562(PB)2019	DINESH SOOD VS. BINDALS SPONNGE INDUSTRIES LIMITED	Sec 30	9/12/2025	affidavit issue	
217	9/10/2025	0710102064402025(No. of Docs 2)	0710102064402025/1	INTERLOCUTORY APPLICATION (I.B.C)/3638(ND)2025	MR. KAMAL BANSAL THROUGH POWER OF ATTORNEY HOLDER I.E. MAHESH GARG VS. MR. SANJEET KUMAR SHARMA RESOLUTION PROFESSIONAL FOR M/S. VARDHMAN INFRADEVELOPERS PVT. LTD.	Sec 60(5)	9/11/2025	1. not clear pages 48 to 53 in PDF. 2. Remove double pagination is 49 to 54 in PDF. 3. Date missed on Vakalatnama page no 131 in PDF	Abhirup Dasgupta
218	9/10/2025	0710102014702024(No. of Docs 2)	0710102014702024/5	COMPANY APPEAL(COMPANIES ACT)/46(ND)2024	M/S ROSEMARY BUILDCON PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	9/11/2025	no of objection 1.need every pages sign and true copy in annexure 2.vakalatnama copy missing in pdf 3.compliance order needed	auraleague
219	9/8/2025	0710102076362025(No. of Docs 2)	0710102076362025/2	INTERLOCUTORY APPLICATION (I.B.C)/4373(ND)2025	M/S VASU BUILDCON VS. KASHI VISWANATHAN SIVARAMAN	Sec 60(5)	9/11/2025	1. OCR missed page no 62 to 106 in PDF. 2. kindly attach the compliance order.	wittonslaw
220	9/8/2025	0710102064282021(No. of Docs 2)	0710102064282021/40	COMPANY PETITION (COMPANIES ACT)/183(ND)2021	UNION OF INDIA VS. SH. SUMAN CHADHA	Sec 241 (2)	9/11/2025	1. Kindly attach the compliance order.	babuanish2@gmail.com
221	9/10/2025	0710102071562021(No. of Docs 1)	0710102071562021/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/120(ND)2021	VESILOT EXPORTS LIMITED	Sec. 230-232, Sec 234	9/11/2025	1. Kindly attach the compliance order.	Govind1340

222	8/12/2025	0710102070952025(No. of Docs 0)	0710102070952025/2	INTERLOCUTORY APPLICATION (I.B.C)/4033(ND)2025	USHA JUJAL VS. AJIT KUMAR	Rule 11 of NCLT, 2016	9/11/2025	1. Not readable properly pages no 189 to 193 and 256 to 257 in PDF	
223	8/6/2025	0710102069402025(No. of Docs 0)	0710102069402025/1	INTERLOCUTORY APPLICATION (I.B.C)/4164(ND)2025	EXPO INTERNATIONAL THROUGH ITS PROPRIETOR MAYANK AGARWAL & ANR. VSSCOPE DEALTRADE PRIVATE LIMITED & ORS.	Application under any other provisions- IBC, Sec 60(5)	9/11/2025	no of objection 1.need every pages sign and true copy in annexure 2.compliance order missing in pdf 3.some pages not clear in p df	
224	9/10/2025	0710102068272025(No. of Docs 2)	0710102068272025/1	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2025	OM DRISHIAN INTERNATIONAL LIMITED VS. INDUSIND BANK	Sec 60(5)	9/11/2025	1. counsel details missed on last page reply . 2. Copy of vakalatanama missed in PDF.	sumant
225	5/26/2024	0710102046192024(No. of Docs 0)	0710102046192024/8	COMPANY PETITION IB (IBC)/300(ND)2024	THINK WALNUT DIGITAL PRIVATE LIMITED VS. GALENA SERVICES PRIVATE LIMITED	IBC Under Sec 9	9/11/2025	1. Kindly attach the compliance order.	
226	9/10/2025	0710102059392025(No. of Docs 1)	0710102059392025/1	COMPANY PETITION IB (IBC)/427(ND)2025	APL APOLLO TUBES LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	9/11/2025	1. bookmarking and index mandatory. 2. Three Rs court fee and twenty five Rs. welfare ticket paste on blank space of vakalatanama in PDF.	shiprabhardwaj2901
227	9/10/2025	0710102048292023(No. of Docs 2)	0710102048292023/6	INTERLOCUTORY APPLICATION (I.B.C)/3798(ND)2023	RAKESH KUMAR JINDAL VSSHYAM SEHGAL	Application under any other provisions- IBC	9/11/2025	1. remove double pages 17 to 65 in PDF.	anand m. mishra
228	9/9/2025	0710102049512024(No. of Docs 4)	0710102049512024/16	COMPANY PETITION IB (IBC)/509(ND)2024	JAI SHANKAR SRIVASTAVA	Section 94(1)	9/11/2025	1. remove blank pages 86 to 138 in PDF. 2.Remove double pagination page no 137 to 155 and 177 to 348 in PDF. 3. kindly attach the compliance order.	rkpandassociates
229	9/9/2025	0710102053842025(No. of Docs 2)	0710102053842025/1	COMPANY PETITION IB (IBC)/402(ND)2025	UNIQUE ENGINEERS LIMITED VS. DEEPAK BUILDERS & ENGINEERS INDIA LIMITED	IBC Under Sec 9	9/11/2025	1. Bookmarking mandatory. 2. Kindly attach the compliance order. 3. wrong file kindly file in application.	Surender@98
230	9/10/2025	0710102053182025(No. of Docs 2)	0710102053182025/3	COMPANY PETITION IB (IBC)/357(ND)2025	SKM STEELS LIMITED VS. NUBERG ENGINEERING LIMITED	IBC Under Sec 9	9/11/2025	1. Kindly attach the compliance order.	advanang
231	9/9/2025	0710102047782025(No. of Docs 2)	0710102047782025/2	INTERLOCUTORY APPLICATION (I.B.C)/2778(ND)2025	RISHABH JAIN VS. DEVVRAT RANA	Sec 60(5)	9/11/2025	1. Kindly attach the compliance order.	centrik
232	9/11/2025	0710102072692023(No. of Docs 2)	0710102072692023/2	INTERLOCUTORY APPLICATION (I.B.C)/4863(ND)2023	RAJESH RAMNANI VS. ONE CITY INFRASTRUCTURE PRIVATE LIMITED	Sec 30	9/11/2025	no of objection 1.bookmarking mandatory 2.index missing in pdf	advshivanshu
233	9/8/2025	0710200412962017(No. of Docs 2)	0710200412962017/13	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	9/11/2025	1. Kindly attach the compliance order dated 19.08.2025 is missed in PDF, as per mention in index	sonalijoon
234	9/9/2025	0710102089362023(No. of Docs 2)	0710102089362023/2	INTERLOCUTORY APPLICATION (I.B.C)/1241(PB)2024	CENTRAL WAREHOUSING CORPORATION VS. HUZEFA FAKHRI SITABKHAN	Sec 60(5), Rule 11 of NCLT, 2016	9/11/2025	1.compliance order needed	rajeev1124

235	9/8/2025	0710102092832023(No. of Docs 2)	0710102092832023/4	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	9/11/2025	1. Not readable properly page no 25 to 29 and 37 to 39 in PDF	somit.halder
236	9/9/2025	0710102100142023(No. of Docs 2)	0710102100142023/8	INTERLOCUTORY APPLICATION (I.B.C)/6257(PB)2023	BINOD KUMAR JAISWAL VS. HUZEFA FAKHRI SITABKHAN & ORS	Sec 60(5)	9/11/2025	1.compliance order needed	rajeev1124
237	9/10/2025	0710102035672025(No. of Docs 2)	0710102035672025/4	INTERLOCUTORY APPLICATION (I.B.C)/2387(ND)2025	DEEPAK KESARWANI VS. CASA ITALIA SOCIAL WELFARE ASSOCIATION	Sec 60(5), Sec 60(5)	9/11/2025	1. Sign missed on every page of reply in pdf. 2. notary, Sign and date missed on affidavit page no 18 in PDF. 3. page no 166 vakalatanama missed in PDF as per mention in Index.	varshabanerjee
238	4/29/2019	0710102082692019(No. of Docs 0)	0710102082692019/33	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213, Sec. 241(1), Sec. 242(4), Application under any other provisions	9/11/2025	1. Kindly attach the compliance order.	
239	9/9/2025	0710102076832024(No. of Docs 1)	0710102076832024/2	COMPANY PETITION IB (IBC)/54(ND)2025	CANARA BANK VS. MAST RAM ATTER	Section 95(1)	9/11/2025	1. kindly attach the compliance order.	Atuljagnani@01
240	12/30/2024	0710102109252024(No. of Docs 0)	0710102109252024/63	TRANSFER PETITION (COMPANIES ACT)/41(PB)2024	SMT RATIKA MANCHANDA VS. JINDAL INFRABUILD PVT LIMITED	Sec 433(e)/433(f) of CA 1956	9/11/2025	1.kindly file I.A	
241	9/8/2025	0710102079342024(No. of Docs 2)	0710102079342024/20	COMPANY PETITION (COMPANIES ACT)/171(ND)2024	SH. DEVENDER BEHAL AND ANR VS. SMT. RACHNA BEHAL	Sec. 59, Sec. 241(1), Sec. 242(4)	9/11/2025	1. Kindly attach the compliance order. 2. date missed on Vakalatanama in PDF. 3. Bookmarking and OCR mandatory 4. Kindly upload proof of service in email format	shankarimishra
242	9/9/2025	0710102071472024(No. of Docs 2)	0710102071472024/2	INTERLOCUTORY APPLICATION (I.B.C)/4360(ND)2024	AGORA DEVELOPERS LLP VS. ANJU AGARWAL	Rule 11 of NCLT, 2016	9/11/2025	1.compliance order needed	amit.bhagat@cablaw.i
243	9/9/2025	0710102071452024(No. of Docs 2)	0710102071452024/2	INTERLOCUTORY APPLICATION (I.B.C)/4359(ND)2024	KADIMI INTERNATIONAL PVT LTD VS. ANJU AGARWAL	Rule 11 of NCLT, 2016	9/11/2025	no of objection 1.bookmarking mandatory 2.compliance order needed	amit.bhagat@cablaw.i
244	9/9/2025	0710102059762024(No. of Docs 2)	0710102059762024/1	INTERLOCUTORY APPLICATION (I.B.C)/3746(ND)2024	MR. ASHISH LAL AND MRS. VINITA SRIVASTVA VS. MR. DEBASHIS NANDA RESOLUTION PROFESSIONAL BULLAND BUILDTECH PVT. LTD.	Sec 60(5)	9/11/2025	1.compliance order needed 2.vakalatnama compulsory in pdf	sanjay.bhatt
245	9/9/2025	0710102058512024(No. of Docs 2)	0710102058512024/2	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2024	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT LTD	Section 74	9/11/2025	1. Remove double pagination page no 26 to 38 in PDF.	sanyam65
246	9/9/2025	0710102052772024(No. of Docs 2)	0710102052772024/5	INTERLOCUTORY APPLICATION (I.B.C)/3288(PB)2024	CENTURY INFRA LIMITED VS. HUZEFA FAKHRI SITABKHAN	Sec 60(5), Rule 11 of NCLT, 2016	9/11/2025	1. Kindly attach the compliance order.	rajeev1124
247	9/8/2025	0710102041242025(No. of Docs 1)	0710102041242025/2	INTERLOCUTORY APPLICATION (I.B.C)/2363(PB)2025	SONIYA GUPTA VS. MR. AMANDEEP SINGH SRAN	Application under any other provisions- IBC	9/10/2025	1. Kindly attach the compliance order. 2. True copy sign missed on page no 3 to 4 in PDF.	nikitamanu

248	9/8/2025	0710102041862024(No. of Docs 5)	0710102041862024/8	COMPANY PETITION IB (IBC)/282(ND)2024	JAG MOHAN GARG	Section 94(1)	9/10/2025	1. master index missed in vol 1 in PDF 2. Remove blank pages in Vol 1 in PDF. 3. Remove double pagination page no 272 to 434 in PDF. 4. Kindly attach the compliance order.	rkpandassociates
249	9/9/2025	0710102034342025(No. of Docs 2)	0710102034342025/4	INTERLOCUTORY APPLICATION (I.B.C)/1985(PB)2025	ORISSA ALLOY STEEL PVT. LTD VS. LIQUIDATOR OF ESSAR POWER JHARKHAND LTD	Sec 60(5)	9/10/2025	1. Counsel details missed in index.	Khaitanlegal
250	9/9/2025	0710102019462025(No. of Docs 2)	0710102019462025/13	INTERLOCUTORY APPLICATION (I.B.C)/1081(PB)2025	MR. SHARUK PASSI VS. VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED & ORS	Sec 60(5)	9/10/2025	1. Kindly attach the compliance order.	abhi4064
251	9/8/2025	0710102036302024(No. of Docs 2)	0710102036302024/7	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/32(ND)2024	SHAMSHER BAHADUR SINGH RESOLUTION PROFESSIONAL ICEBERG AQUA PRIVATE LIMITED VSKISHORE AGARWAL SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	9/10/2025	1. kindly attach the compliance order. 2. Copy of vakalatnama missed in PDF.	Soumya@28
252	6/25/2021	0710102042912021(No. of Docs 0)	0710102042912021/5	INTERLOCUTORY APPLICATION (I.B.C)/3678(ND)2021	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD	Sec 30	9/10/2025	1. kindly attach the compliance order.	
253	9/8/2025	0710102020172024(No. of Docs 3)	0710102020172024/7	RESTORATION APPLICATION (IBC)/29(ND)2024	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VSRNT METALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/10/2025	1. kindly file the both documents in two different filing numbers. 2. Kindly attach the compliance order dated 29.05.2025 for affidavit	mayankrustagiandco
254	9/9/2025	0710102028682024(No. of Docs 2)	0710102028682024/2	INTERLOCUTORY APPLICATION (I.B.C)/1676(ND)2024	BINOD KUMAR JAISWAL VS. HUZEFA FAKHRI SITABKHAN ESSAR POWER (JHARKHAND) LIMITED	Sec 60(5)	9/10/2025	1. Kindly attach the compliance order.	rajeev1124
255	9/9/2025	0710102031162024(No. of Docs 1)	0710102031162024/4	COMPANY PETITION IB (IBC)/285(ND)2024	INDIAN BANK VS. SHYAM INDOFAB PRIVATE LIMITED	IBC under Sec 7	9/10/2025	1. Counsel details missed last page of written submission in PDF. 2. Bookmarking mandatory	saxena&saxena
256	9/9/2025	0710102058512024(No. of Docs 1)	0710102058512024/1	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2024	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT LTD S M MILKOSE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Section 74	9/10/2025	1. index and bookmarking mandatory	sanyam65
257	9/9/2025	0710102035992024(No. of Docs 2)	0710102035992024/3	INTERLOCUTORY APPLICATION (I.B.C)/2257(ND)2024		Sec 60(5)	9/10/2025	1. bookmarking mandatory 2. Remove double pagination page no 25 to 32 in PDF. 3. remove extra PDF from on line portal .	Pankaj_NCLT
258	9/8/2025	0710102044702025(No. of Docs 2)	0710102044702025/4	COMPANY PETITION IB (IBC)/321(ND)2025	DIWAN SPIRITS VS. KHAO GALI RESTAURANTS PRIVATE LIMITED	IBC Under Sec 9	9/10/2025	1. kindly upload proof of service in email format. 2. kindly attach the compliance order.	shivamgoel

259	9/8/2025	0710102051112024(No. of Docs 2)	0710102051112024/2	COMPANY APPEAL (COMPANIES ACT)/150(ND)2024	VINIT SHUKLA VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	9/10/2025	1. Kindly attach the compliance order.	Aayu1746
260	9/10/2025	0710102049102023(No. of Docs 2)	0710102049102023/7	INTERLOCUTORY APPLICATION (I.B.C)/3107(ND)2023	MOHIT GOYAL VS. CHANDANI FAZLI	Application under any other provisions- IBC	9/10/2025	1. 3Rs court fee missing in vakalatnama.	Pooja@1495
261	9/9/2025	0710102000402024(No. of Docs 2)	0710102000402024/4	INTERLOCUTORY APPLICATION (I.B.C)/93(PB)2024	BINOD KUMAR JAISWAL VS. HUZEFA FAKHRI SITABKHAN	Sec 60(5)	9/10/2025	1. Kindly attach the compliance order.	rajeev1124
262	9/8/2025	0710102044702025(No. of Docs 2)	0710102044702025/5	COMPANY PETITION IB (IBC)/321(ND)2025	DIWAN SPIRITS VS. KHAO GALI RESTAURANTS PRIVATE LIMITED	IBC Under Sec 9	9/10/2025	1. kindly upload proof of service in email format.	shivamgoel
263	9/8/2025	0710102041662025(No. of Docs 1)	0710102041662025/2	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	9/10/2025	1. kindly attach the compliance order.	akhil.shankhwar1
264	9/8/2025	0710102041282025(No. of Docs 1)	0710102041282025/2	INTERLOCUTORY APPLICATION (I.B.C)/2380(PB)2025	SONIYA GUPTA VS. MR. SANT LAL AGGARWAL	Application under any other provisions- IBC	9/10/2025	1. Kindly attach the compliance order. 2. True copy sign missed on page no 3 to 4 in PDF.	nikitamanu
265	9/6/2025	0710102029332023(No. of Docs 2)	0710102029332023/4	COMPANY PETITION (COMPANIES ACT)/150(ND)2023	MANJU VS. ASIS DEVELOPERS PRIVATE LIMITED	Sec. 59	9/9/2025	1. kindly attach the compliance order. 2. true copy sign missed on every page of PDF. 3. Counsel sign missed on Index	hreemlegal
266	9/6/2025	0710102049962024(No. of Docs 2)	0710102049962024/4	COMPANY PETITION IB (IBC)/367(ND)2024	ALTERNA AIRCRAFT V B LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	9/9/2025	1. Kindly attach the compliance order. 2. Sign missed on every pages in PDF.	bhavanaduhoon
267	12/28/2024	0710102108942024(No. of Docs 0)	0710102108942024/5	INTERLOCUTORY APPLICATION (I.B.C)/43(PB)2025	MR. RAJESH GUPTA RP OF M/S PACER SECURE SERVICES PRIVATE LIMITED VS. MR. VINAY KUMAR CHAUBEY	Sec. 45 (1)	9/9/2025	1. kindly attach the compliance order.	
268	12/28/2024	0710102108902024(No. of Docs 0)	0710102108902024/4	INTERLOCUTORY APPLICATION (I.B.C)/67(PB)2025	MR. RAJESH GUPTA RP OF M/S PACER SECURE SERVICES PRIVATE LIMITED VS. MR. VINAY KUMAR CHAUBEY	Sec 66(1)	9/9/2025	1. kindly attach the compliance order.	
269	9/6/2025	0710102104972024(No. of Docs 2)	0710102104972024/8	INTERLOCUTORY APPLICATION (IBC) (PLAN)/67(ND)2024	NIKHIL SACHDEVA VS. PRASHANT YADAV	Sec 30	9/9/2025	1. kindly attach the compliance order dated 04.09.2025 is missed in PDF as per mention in Index. 2. Bookmarking mandatory in PDF.	Raghav
270	9/6/2025	0710102065722025(No. of Docs 1)	0710102065722025/1	INTERLOCUTORY APPLICATION (I.B.C)/3731(ND)2025	SUMIT SHARMA VS. SANTOSH KUMAR KUSHWAHA	Section 12(A) /Regulation 30A	9/9/2025	1. kindly attach the compliance order.	sourabhllb@gmail.com
271	9/7/2025	0710102066692025(No. of Docs 2)	0710102066692025/1	INTERLOCUTORY APPLICATION (I.B.C)/4064(ND)2025	KAMALL AHUJA LIQUIDATOR OF JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. JAGTAR SINGH MEMBER OF SUSPENDED BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	9/9/2025	No of objection 1. Wrong file, Kindly file IA or compliance needed	legal.bajaj

272	9/8/2025	0710102067312025(No. of Docs 1)	0710102067312025/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(ND)2025	LUMAX AUTO TECHNOLOGIES LIMITED	Sec. 230-232 - Second Motion	9/9/2025	No of objection 1. Bookmarking missed 2. Page no 38 to 42 not readable	CPINDIA
273	9/8/2025	0710102038892025(No. of Docs 1)	0710102038892025/3	COMPANY PETITION IB (IBC)/330(ND)2025	BANK OF INDIA VS. SURYA PROCESSORS PRIVATE LIMITED	IBC under Sec 7	9/9/2025	1. OCR missing	adityakumar
274	9/6/2025	0710102067492025(No. of Docs 2)	0710102067492025/4	COMPANY PETITION (COMPANIES ACT)/133(ND)2025	MUKESH GUPTA & ANR VS. GLOW JEWELLERY PRIVATE LIMITED AND ORS	Sec. 241(1),Sec. 242(4)	9/9/2025	1. kindly attach the compliance order	advmuskanpuri
275	9/5/2025	0710102073762024(No. of Docs 2)	0710102073762024/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2024	GENTLEMAN PRODUCTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/9/2025	1. kindly attach the compliance order. 2. kindly attach the board of resolution along with reply in PDF.	guptas23
276	9/5/2025	0710102081722022(No. of Docs 1)	0710102081722022/5	INTERLOCUTORY APPLICATION (I.B.C)/5325(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VSMRS. PROTIMA ARORA	Application under any other provisions- IBC	9/9/2025	1. index missing in PDF. 2. twenty five Rs. welfare ticket missed on Vakalatanama	pranillahigade
277	9/5/2025	0710200410952018(No. of Docs 2)	0710200410952018/48	COMPANY PETITION IB (IBC)/893(ND)2018	VINAYAK WIRE PRODUCTS PVT. LTD. VS ABIR INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	9/9/2025	1. bookmarking mandatory. 2. kindly upload the proof of service in email format.	rakhiray
278	9/7/2025	0710102081722022(No. of Docs 1)	0710102081722022/6	INTERLOCUTORY APPLICATION (I.B.C)/5325(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VSMRS. PROTIMA ARORA	Application under any other provisions- IBC	9/9/2025	No of objection 1. Index missed in pdf 2. rs 25 welfare ticket missed in vakalatnama	pranillahigade
279	9/5/2025	0710102070952025(No. of Docs 2)	0710102070952025/1	INTERLOCUTORY APPLICATION (I.B.C)/4033(ND)2025	USHA JUJAL VS. AJIT KUMAR	Rule 11 of NCLT, 2016	9/9/2025	1. OCR missed in PDF . 2. Kindly attach the compliance order.	advocatepranavgupta
280	3/5/2025	0710102019852025(No. of Docs 0)	0710102019852025/4	COMPANY APPEAL(COMPANIES ACT)/64(ND)2025	RISING INFRAPROMOTERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS NATIONAL CAPITAL TERRITORY OF DELHI & HARYANA	Sec 252 (1)	9/9/2025	1. kindly attach the compliance order.	
281	9/6/2025	0710102072322025(No. of Docs 2)	0710102072322025/3	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2025	L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL	Sec 60(5)	9/9/2025	1. sign missed on every page of reply in PDF.	advdhravgupta
282	9/5/2025	0710102067492024(No. of Docs 4)	0710102067492024/5	COMPANY PETITION IB (IBC)/467(ND)2024	IDBI TRUSTEESHIP SERVICES LIMITED VS. MR. RISHI GUPTA	Section 95(1)	9/9/2025	1. copy of vakalatanama missed in PDF.	knmncit

283	9/8/2025	0710102009812024(No. of Docs 2)	0710102009812024/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/30(ND)2024	AAREY FRUITS PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/9/2025	1. kindly attach the compliance order.	ashishmiddha@rocketm
284	9/8/2025	0710102076362025(No. of Docs 1)	0710102076362025/1	INTERLOCUTORY APPLICATION (I.B.C)/4373(ND)2025	M/S VASU BUILDCON VS. KASHI VISWANATHAN SIVARAMAN	Sec 60(5)	9/9/2025	No of objection 1. Compliance order and index missed in pdf.	wittonslaw
285	9/5/2025	0710102064822025(No. of Docs 2)	0710102064822025/2	RESTORATION APPLICATION (IBC)/65(ND)2025	YADUKA FINANCIAL SERVICES LIMITED VSVIPUL LIMITED	Rule 11 of NCLT, 2016	9/9/2025	1. true copy sign missed on Annexures in PDF. 2. vakalatnama missed in PDF	bajpaiankita86
286	9/7/2025	0710102074542024(No. of Docs 1)	0710102074542024/8	INTERLOCUTORY APPLICATION (I.B.C)/4460(ND)2024	MRS. RITA GUPTA VS. MR. JALESH KUMAR GROVER	Section 60(5)	9/9/2025	No of objection 1. three rupees court fees missed in vakalatnama	advocateekta
287	9/15/2025	0710102020502025(No. of Docs 1)	0710102020502025/10	INTERLOCUTORY APPLICATION(IBC)(PLAN)/13(ND)2025	CA ASHISH SAOJI RESOLUTION PROFESSIONAL MIS INTERDRIL ASIA LIMITED	Sec 30	9/8/2025	No of objection 1. Index and bookmarking mandatory 2. Pagination missed in pdf	aashray.chaudhary
288	9/3/2025	0710102166002019(No. of Docs 2)	0710102166002019/8	COMPANY APPLICATION(IBC)/2877(PB)2019	ASIAN SOCIETY OF FILMS AND TELEVISION VS. BOULEVARD PROJECTS PVT. LTD	Sec 60(5)	9/8/2025	No of objection 1. Vakalatnama missed in pdf	madhavikhanna@1234
289	9/3/2025	0710102072512020(No. of Docs 1)	0710102072512020/6	INTERLOCUTORY APPLICATION (I.B.C)/2932(ND)2020	RAKESH KUMAR JAIN VS. ORCHID SALON SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	9/8/2025	No of objection 1. Index and bookmarking missed in pdf	adv.yashtewari
290	9/3/2025	0710102072512020(No. of Docs 1)	0710102072512020/5	INTERLOCUTORY APPLICATION (I.B.C)/2932(ND)2020	RAKESH KUMAR JAIN VS. ORCHID SALON SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	9/8/2025	No of objection 1. Index and bookmarking missed in pdf	adv.yashtewari
291	9/4/2025	0710102042152022(No. of Docs 2)	0710102042152022/20	INTERLOCUTORY APPLICATION (I.B.C)/2893(ND)2022	RAJESH GEMS AND JEWELS PVT LTD VS. MR. RAJESH KUMAR LUTHRA	Application under any other provisions- IBC	9/8/2025	1. kindly attach the compliance order dated 12.08.2025 missed in PDF, as per mention in index.	gautam@klfindia.com
292	9/3/2025	0710102008412023(No. of Docs 5)	0710102008412023/12	COMPANY PETITION IB (IBC)/129(ND)2023	SURESH KUMAR VERMA AND ORS VS. ECO GREEN BUILDTECH PRIVATE LIMITED	IBC under Sec 7	9/8/2025	1. Bookmarking mandatory in all volumes in PDF. 2. Sign missed on every page of reply in all volumes 3. kindly separate the all document in different PDF 4. Kindly attach the compliance order. 5. Vakalatnama missed in all PDF	psplegal
293	9/3/2025	0710102056802023(No. of Docs 2)	0710102056802023/5	INTERLOCUTORY APPLICATION (I.B.C)/4109(ND)2023	VEENU DRALL VS. RAJIV HASIJA	19(2)	9/8/2025	1. kindly attach the compliance order.	VEENU DRALLIP
294	9/3/2025	0710102074402023(No. of Docs 2)	0710102074402023/10	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	9/8/2025	No of objection 1. Bookmarking missed in pdf.	Alpajain

295	9/4/2025	0710102092292023(No. of Docs 3)	0710102092292023/2	COMPANY APPLICATION(COM PANIES ACT)/383(ND)2023	MR.AMIT JAIN VS. M/S FARIDABAD METAL UDYAG PVT. LTD	Rule 11 of NCLT	9/8/2025	1. date missed on Affidavit page no 38 in rejoinder 2. Remove double pagination page no 41 to 66 in PDF 3. kindly filed separately in different two filing number. (rejoinder and written submission) 4 Counsel sign missed on written submission index and last page of written submission.	bharatb48.com
296	9/4/2025	0710102013432024(No. of Docs 2)	0710102013432024/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/11(PB)2024	VEKAS KUMAR GARG VSKUNWARPREET SINGH BRAHMPUTRA	Sec 30	9/8/2025	1. kindly attach the compliance order.	advshivanshu
297	9/3/2025	0710102047202024(No. of Docs 2)	0710102047202024/5	INTERLOCUTORY APPLICATION (I.B.C)/3072(ND)2024	CRACKERS AND POLYMER LTD VS. VEENU DRALL IRP	Sec 60(5)	9/8/2025	1. kindly attach the compliance order dated 09.12.2024 missed in pdf, as per mention in Index.	VEENU DRALL
298	9/3/2025	0710102073002024(No. of Docs 2)	0710102073002024/5	COMPANY PETITION IB (IBC)/757(ND)2024	M/S SHUBH CONSTRUCTION VS. GOLD COAST DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	9/8/2025	No of objection 1. Sign required page no 1 to 6.	Ambareen@1234
299	9/3/2025	0710102081732024(No. of Docs 1)	0710102081732024/3	COMPANY PETITION IB (IBC)/702(ND)2024	PUNJAB NATIONAL BANK VS. SHAHNAWAZ RANA	Section 95(1)	9/8/2025	No of objection 1. Affidavit 1st page missed in pdf	VEENU DRALL
300	9/5/2025	0710102001392025(No. of Docs 2)	0710102001392025/2	INTERLOCUTORY APPLICATION(COM PANIES ACT)/19(PB)2025	ASIAN INFRATECH PTE LTD. VS. MADHURYA PROSAD CHAKRAVORTY	Sec. 242(4)	9/8/2025	1. True copy sign missed page no 1 to 17 in PDF. 2. kindly attach the compliance order.	tarun johri
301	9/4/2025	0710102004012025(No. of Docs 3)	0710102004012025/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/10(ND)2025	DEVASAN INVESTMENTS PRIVATE LIMITED	Sec. 230-232, Sec 234	9/8/2025	1. True copy sign missed on Annexures page no 34 to 185, 186 to 254, 520 to 521 in PDF. 2. Kindly attach the compliance order.	Afnaan1990
302	9/3/2025	0710102004822025(No. of Docs 1)	0710102004822025/4	INTERLOCUTORY APPLICATION (I.B.C)/424(ND)2025	MANEET DEWAN VS. MONITORING COMMITTEE THROUGH NAVNEET KUMAR GUPTA	Sec 60(5)	9/8/2025	No of objection 1. Kindly attach compliance order	advkrishan
303	9/15/2025	0710102020502025(No. of Docs 1)	0710102020502025/10	INTERLOCUTORY APPLICATION(IBC)(PLAN)/13(ND)2025	CA ASHISH SAOJI RESOLUTION PROFESSIONAL MIS INTERDRIL ASIA LIMITED	Sec 30	9/8/2025	No of objection 1. Index and bookmarking mandatory 2. Pagination missed in pdf	aashray.chaudhary
304	9/15/2025	0710102020502025(No. of Docs 1)	0710102020502025/10	INTERLOCUTORY APPLICATION(IBC)(PLAN)/13(ND)2025	CA ASHISH SAOJI RESOLUTION PROFESSIONAL MIS INTERDRIL ASIA LIMITED	Sec 30	9/8/2025	No of objection 1. Index and bookmarking mandatory 2. Pagination missed in pdf	aashray.chaudhary
305	9/15/2025	0710102020502025(No. of Docs 1)	0710102020502025/10	INTERLOCUTORY APPLICATION(IBC)(PLAN)/13(ND)2025	CA ASHISH SAOJI RESOLUTION PROFESSIONAL MIS INTERDRIL ASIA LIMITED	Sec 30	9/8/2025	No of objection 1. Index and bookmarking mandatory 2. Pagination missed in pdf	aashray.chaudhary
306	9/3/2025	0710102025322025(No. of Docs 2)	0710102025322025/3	COMPANY PETITION IB (IBC)/203(ND)2025	BEACON TRUSTEESHIP LIMITED VS. VATIKA IT PARKS PRIVATE LIMITED	IBC under Sec 7	9/8/2025	1. Numbering missed in PDF	vishalganda

307	9/3/2025	0710102020892025(No. of Docs 2)	0710102020892025/3	COMPANY PETITION IB (IBC)/235(ND)2025	DR. SHIVINDER MOHAN SINGH THROUGH RP	Section 94(1)	9/8/2025	1. kindly attach the compliance order.	adityadewan
308	9/2/2025	0710102035752025(No. of Docs 2)	0710102035752025/1	INTERLOCUTORY APPLICATION (I.B.C)/2164(ND)2025	RAMBO ENTERPRISES PRIVATE LIMITED VSADITYA WADHAWAN	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A,Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	9/8/2025	1. Kindly attach the compliance order.	advsiddharthjain
309	9/2/2025	0710102039492025(No. of Docs 2)	0710102039492025/2	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2025	AJAY KRISHNA OJHA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	9/8/2025	1. OCR missed pages no 24 to 33 in PDF.	advocatevijetasingh
310	9/3/2025	0710102042612025(No. of Docs 2)	0710102042612025/2	INTERLOCUTORY APPLICATION (I.B.C)/2447(ND)2025	JASIN JOSE	Sec 60(5)	9/8/2025	1. kindly attach the compliance order dated 06.08.2025 in PDF as per mention in index.	Asavrajan@123
311	9/2/2025	0710102044982025(No. of Docs 2)	0710102044982025/2	INTERLOCUTORY APPLICATION (I.B.C)/2561(ND)2025	SOHINI RANA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	9/8/2025	1. one Rs court fee missed on vakalatanama in PDF.	advocatevijetasingh
312	9/2/2025	0710102045012025(No. of Docs 2)	0710102045012025/2	INTERLOCUTORY APPLICATION (I.B.C)/2560(ND)2025	RAJNEESH KHANNA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	9/8/2025	1. one Rs court fee missed on vakalatanama	advocatevijetasingh
313	9/3/2025	0710102046022025(No. of Docs 2)	0710102046022025/2	INTERLOCUTORY APPLICATION (I.B.C)/2642(ND)2025	MR. RAJIV LOCHAN CHAIRMAN MONITORING COMMITTEE (ERSTWHILE RESOLUTION PROFESSIONAL) FOR KVR TOWERS PRIVATE LIMITED.	Sec 60(5)	9/8/2025	1. kindly attach the compliance order.	advjsj
314	9/4/2025	0710102043922025(No. of Docs 2)	0710102043922025/1	COMPANY PETITION (COMPANIES ACT)/89(ND)2025	JAIREET SINGH DHINDSA VS. MOORE PIPE INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/8/2025	1. kindly attach the compliance order dated 05.06.2025 is missed in PDF, as per mention in index	advsumitshukla
315	9/5/2025	0710102046372025(No. of Docs 2)	0710102046372025/5	INTERLOCUTORY APPLICATION (I.B.C)/2696(ND)2025	ANAMIKA KATARIA VS. KAUTILYA FINANCE BV	Sec 60(5)	9/8/2025	1. kindly attach the compliance order 2. Bookmarking mandatory. 3. kindly upload proof of service in email format.	KaranValecha

316	9/5/2025	0710102047672025(No. of Docs 2)	0710102047672025/15	TRANSFER APPLICATION (IBC)/36(PB)2025	VINIYOGAA DISTRIBUTION SERVICES LIMITED VS. MAHALA COKE PRODUCTS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	9/8/2025	1. kindly attach the compliance order of Delhi NCLT.	J&M Legal
317	9/2/2025	0710102053322025(No. of Docs 3)	0710102053322025/4	INTERLOCUTORY APPLICATION (I.B.C)/3156(ND)2025	CANARA BANK & ORS. VS. MS. RITU RASTOGI RESOLUTION PROFESSIONAL ABHISAR IMPEX PRIVATE LIMITED	Section 22, 27	9/8/2025	1. kindly attach the compliance order dated 23.07.2025 missed in PDF, as per mention in index.	brijesh_tamber
318	9/3/2025	0710102045932025(No. of Docs 2)	0710102045932025/9	COMPANY PETITION (COMPANIES ACT)/101(ND)2025	SURBHI BHARADWAJ VS. RAHUL KHANNA	Sec. 241(1),Sec. 242(4)	9/8/2025	No of objection 1. True copy sign missed in annexure 2. three rs court fees and 25 rs welfare ticket missed in vakalatnama 3. proof of service missed in pdf	knmncit
319	9/3/2025	0710102057252025(No. of Docs 2)	0710102057252025/2	INTERLOCUTORY APPLICATION (I.B.C)/3358(ND)2025	AXIS BANK LTD VS. ARVIND MITTAL RP OF APS INFRA ENGINEERS PVT LTD	Section 60(5)/Rule 11	9/8/2025	No of objection 1. three rs court fees and 25 rs welfare ticket missed in vakalatnama..	CSGAURAVJOSHI
320	9/4/2025	0710102057462025(No. of Docs 1)	0710102057462025/1	INTERLOCUTORY APPLICATION (I.B.C)/3339(ND)2025	RAJ BAKHSH SINGH VS. M/S SUPERTECH LIMITED	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/8/2025	1. kindly attach the compliance order.	navneet.r
321	9/4/2025	0710102057532025(No. of Docs 1)	0710102057532025/1	INTERLOCUTORY APPLICATION (I.B.C)/3382(ND)2025	INDERPREET SINGH VS. M/S SUPERTECH LIMITED	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/8/2025	1. kindly attach the compliance order.	navneet.r
322	9/3/2025	0710102057732025(No. of Docs 1)	0710102057732025/2	TRANSFER APPLICATION (IBC)/43(PB)2025	KAY BOUVET ENGINEERING LTD VS. IDBI BANK	Rule16(d),NCL T Rules,2016 IBC	9/8/2025	No of objection 1. welfare ticket 25rs missed in vakalatnama	chittranjanshah
323	9/2/2025	0710102070352025(No. of Docs 4)	0710102070352025/2	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec 9	9/8/2025	1. wrong file, kindly file in Petition.	Raymond
324	9/4/2025	0710102083142024(No. of Docs 1)	0710102083142024/13	RESTORED COMPANY PETITION (COMPANIES ACT)/4(PB)2024	REENA RATHORE VS. MAHESH EDIBLE OIL INDUSTRIES LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/8/2025	1. True copy sign missed on Annexures (A1 to A4).	Laws.lance
325	9/6/2025	0710102009772023(No. of Docs 2)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	9/7/2025	No of objection 1. Copy of Vakalatnama missed in pdf	adv.ahsan.cs
326	9/6/2025	0710102009772023(No. of Docs 2)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	9/7/2025	No of objection 1. Copy of Vakalatnama missed in pdf	adv.ahsan.cs
327	9/6/2025	0710102009772023(No. of Docs 2)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	9/7/2025	No of objection 1. Copy of Vakalatnama missed in pdf	adv.ahsan.cs
328	9/6/2025	0710102009772023(No. of Docs 2)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	9/7/2025	No of objection 1. Copy of Vakalatnama missed in pdf	adv.ahsan.cs
329	9/6/2025	0710102009772023(No. of Docs 2)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	9/7/2025	No of objection 1. Copy of Vakalatnama missed in pdf	adv.ahsan.cs

330	9/6/2025	0710102009772023(No. of Docs 2)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	9/7/2025	No of objection 1. Copy of Vakalatnama missed in pdf	adv.ahsan.cs
331	9/6/2025	0710102009772023(No. of Docs 2)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	9/7/2025	No of objection 1. Copy of Vakalatnama missed in pdf	adv.ahsan.cs
332	9/12/2025	0710102058652025(No. of Docs 2)	0710102058652025/3	INTERLOCUTORY APPLICATION (I.B.C)/3422(ND)2025	YATISH KUMAR VS. SHRI SUNIL KUMAR AGRAWAL	Sec 60(5)	9/7/2025	No of objection 1. Bookmarking missed in pdf	roopsingh
333	9/12/2025	0710102058652025(No. of Docs 2)	0710102058652025/3	INTERLOCUTORY APPLICATION (I.B.C)/3422(ND)2025	YATISH KUMAR VS. SHRI SUNIL KUMAR AGRAWAL	Sec 60(5)	9/7/2025	No of objection 1. Bookmarking missed in pdf	roopsingh
334	9/12/2025	0710102058652025(No. of Docs 2)	0710102058652025/3	INTERLOCUTORY APPLICATION (I.B.C)/3422(ND)2025	YATISH KUMAR VS. SHRI SUNIL KUMAR AGRAWAL	Sec 60(5)	9/7/2025	No of objection 1. Bookmarking missed in pdf	roopsingh
335	9/12/2025	0710102058652025(No. of Docs 2)	0710102058652025/3	INTERLOCUTORY APPLICATION (I.B.C)/3422(ND)2025	YATISH KUMAR VS. SHRI SUNIL KUMAR AGRAWAL	Sec 60(5)	9/7/2025	No of objection 1. Bookmarking missed in pdf	roopsingh
336	9/6/2025	0710102009772023(No. of Docs 2)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	9/7/2025	No of objection 1. Copy of Vakalatnama missed in pdf	adv.ahsan.cs
337	9/6/2025	0710102009772023(No. of Docs 2)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	9/7/2025	No of objection 1. Copy of Vakalatnama missed in pdf	adv.ahsan.cs
338	9/9/2025	0710102015972024(No. of Docs 2)	0710102015972024/4	COMPANY PETITION IB (IBC)/251(ND)2024	COLDWATER VENEER INC VS. AARV WOOD AND VENEER PRIVATE LIMITED	IBC Under Sec 9	9/4/2025	No of objection 1. Kindly attach compliance order	srivastava.vinayak
339	9/10/2025	0710102075562025(No. of Docs 2)	0710102075562025/1	INTERLOCUTORY APPLICATION(COM PANIES ACT)/298(ND)2025	KUNDAN GREEN ENERGY PVT. LTD. VS. ENERGY DEVELOPMENT COMPANY LIMITED	Rule 11 of NCLT	9/4/2025	No of objection 1. Page no 139 not clear proper in PDF. 2. Copy of vakalatanma missed in PDF. 3. Remove double pagination page no 85 to 129. As we already mention same defect earlier but not cure.	Ashutosh Gupta
340	9/10/2025	0710102075562025(No. of Docs 2)	0710102075562025/1	INTERLOCUTORY APPLICATION(COM PANIES ACT)/298(ND)2025	KUNDAN GREEN ENERGY PVT. LTD. VS. ENERGY DEVELOPMENT COMPANY LIMITED	Rule 11 of NCLT	9/4/2025	No of objection 1. Page no 139 not clear proper in PDF. 2. Copy of vakalatanma missed in PDF. 3. Remove double pagination page no 85 to 129. As we already mention same defect earlier but not cure.	Ashutosh Gupta
341	9/10/2025	0710102075562025(No. of Docs 2)	0710102075562025/1	INTERLOCUTORY APPLICATION(COM PANIES ACT)/298(ND)2025	KUNDAN GREEN ENERGY PVT. LTD. VS. ENERGY DEVELOPMENT COMPANY LIMITED	Rule 11 of NCLT	9/4/2025	No of objection 1. Page no 139 not clear proper in PDF. 2. Copy of vakalatanma missed in PDF. 3. Remove double pagination page no 85 to 129. As we already mention same defect earlier but not cure.	Ashutosh Gupta
342	9/10/2025	0710102075562025(No. of Docs 2)	0710102075562025/1	INTERLOCUTORY APPLICATION(COM PANIES ACT)/298(ND)2025	KUNDAN GREEN ENERGY PVT. LTD. VS. ENERGY DEVELOPMENT COMPANY LIMITED	Rule 11 of NCLT	9/4/2025	No of objection 1. Page no 139 not clear proper in PDF. 2. Copy of vakalatanma missed in PDF. 3. Remove double pagination page no 85 to 129. As we already mention same defect earlier but not cure.	Ashutosh Gupta
343	9/7/2025	0710102048962024(No. of Docs 7)	0710102048962024/11	COMPANY PETITION IB (IBC)/520(ND)2024	CENTRAL BANK OF INDIA VS. SANKALPA OVERSEAS PRIVATE LTD.	IBC under Sec 7	9/4/2025	No of objection 1. pagination missed in master index from vol.2 to vol. 6	bkm Delhi

344	9/7/2025	0710102048962024(No. of Docs 7)	0710102048962024/11	COMPANY PETITION IB (IBC)/520(ND)2024	CENTRAL BANK OF INDIA VS. SANKALPA OVERSEAS PRIVATE LTD.	IBC under Sec 7	9/4/2025	No of objection 1. pagination missed in master index from vol.2 to vol. 6	bkm Delhi
345	9/7/2025	0710102048962024(No. of Docs 7)	0710102048962024/11	COMPANY PETITION IB (IBC)/520(ND)2024	CENTRAL BANK OF INDIA VS. SANKALPA OVERSEAS PRIVATE LTD.	IBC under Sec 7	9/4/2025	No of objection 1. pagination missed in master index from vol.2 to vol. 6	bkm Delhi
346	9/7/2025	0710102048962024(No. of Docs 7)	0710102048962024/11	COMPANY PETITION IB (IBC)/520(ND)2024	CENTRAL BANK OF INDIA VS. SANKALPA OVERSEAS PRIVATE LTD.	IBC under Sec 7	9/4/2025	No of objection 1. pagination missed in master index from vol.2 to vol. 6	bkm Delhi
347	9/7/2025	0710102048962024(No. of Docs 7)	0710102048962024/11	COMPANY PETITION IB (IBC)/520(ND)2024	CENTRAL BANK OF INDIA VS. SANKALPA OVERSEAS PRIVATE LTD.	IBC under Sec 7	9/4/2025	No of objection 1. pagination missed in master index from vol.2 to vol. 6	bkm Delhi
348	9/7/2025	0710102048962024(No. of Docs 7)	0710102048962024/11	COMPANY PETITION IB (IBC)/520(ND)2024	CENTRAL BANK OF INDIA VS. SANKALPA OVERSEAS PRIVATE LTD.	IBC under Sec 7	9/4/2025	No of objection 1. pagination missed in master index from vol.2 to vol. 6	bkm Delhi
349	9/7/2025	0710102048962024(No. of Docs 7)	0710102048962024/11	COMPANY PETITION IB (IBC)/520(ND)2024	CENTRAL BANK OF INDIA VS. SANKALPA OVERSEAS PRIVATE LTD.	IBC under Sec 7	9/4/2025	No of objection 1. pagination missed in master index from vol.2 to vol. 6	bkm Delhi
350	9/7/2025	0710102048962024(No. of Docs 7)	0710102048962024/11	COMPANY PETITION IB (IBC)/520(ND)2024	CENTRAL BANK OF INDIA VS. SANKALPA OVERSEAS PRIVATE LTD.	IBC under Sec 7	9/4/2025	No of objection 1. pagination missed in master index from vol.2 to vol. 6	bkm Delhi
351	9/7/2025	0710102048962024(No. of Docs 7)	0710102048962024/11	COMPANY PETITION IB (IBC)/520(ND)2024	CENTRAL BANK OF INDIA VS. SANKALPA OVERSEAS PRIVATE LTD.	IBC under Sec 7	9/4/2025	No of objection 1. pagination missed in master index from vol.2 to vol. 6	bkm Delhi
352	9/2/2025	0710102016122024(No. of Docs 2)	0710102016122024/4	COMPANY APPEAL (COMPANIES ACT)/64(ND)2024	AVAANA SOFTWARE AND SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	9/4/2025	1. Sign missed on every page of rejoinder. 2. Kindly upload Proof of service in email format 3. Bookmarking mandatory.	avneeshlaw
353	9/9/2025	0710102015972024(No. of Docs 2)	0710102015972024/4	COMPANY PETITION IB (IBC)/251(ND)2024	COLDWATER VENEER INC VS. AARV WOOD AND VENEER PRIVATE LIMITED	IBC Under Sec 9	9/4/2025	No of objection 1. Kindly attach compliance order	srivastava.vinayak
354	9/9/2025	0710102015972024(No. of Docs 2)	0710102015972024/4	COMPANY PETITION IB (IBC)/251(ND)2024	COLDWATER VENEER INC VS. AARV WOOD AND VENEER PRIVATE LIMITED	IBC Under Sec 9	9/4/2025	No of objection 1. Kindly attach compliance order	srivastava.vinayak
355	9/3/2025	0710102054002024(No. of Docs 2)	0710102054002024/20	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	9/4/2025	1. OCR missed in PDF. 2. True copy sign missed in annexures in PDF	rakesh@12
356	9/3/2025	0710102054002024(No. of Docs 2)	0710102054002024/19	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	9/4/2025	1. OCR missed in PDF. 2. True copy sign missed in Annexures.	rakesh@12

357	9/9/2025	0710102015972024(No. of Docs 2)	0710102015972024/4	COMPANY PETITION IB (IBC)/251(ND)2024	COLDWATER VENEER INC VS. AARV WOOD AND VENEER PRIVATE LIMITED	IBC Under Sec 9	9/4/2025	No of objection 1. Kindly attach compliance order	srivastava.vinayak
358	9/9/2025	0710102006952025(No. of Docs 2)	0710102006952025/2	INTERLOCUTORY APPLICATION (I.B.C)/402(PB)2025	VIJENDER SHARMA	Application under any other provisions- IBC	9/4/2025	No of objection 1. order dated 01.09.2025 missed in pdf as per mentioned in index	Vijender2020
359	9/9/2025	0710102006952025(No. of Docs 2)	0710102006952025/2	INTERLOCUTORY APPLICATION (I.B.C)/402(PB)2025	VIJENDER SHARMA	Application under any other provisions- IBC	9/4/2025	No of objection 1. order dated 01.09.2025 missed in pdf as per mentioned in index	Vijender2020
360	9/9/2025	0710102006952025(No. of Docs 2)	0710102006952025/2	INTERLOCUTORY APPLICATION (I.B.C)/402(PB)2025	VIJENDER SHARMA	Application under any other provisions- IBC	9/4/2025	No of objection 1. order dated 01.09.2025 missed in pdf as per mentioned in index	Vijender2020
361	9/9/2025	0710102006952025(No. of Docs 2)	0710102006952025/2	INTERLOCUTORY APPLICATION (I.B.C)/402(PB)2025	VIJENDER SHARMA	Application under any other provisions- IBC	9/4/2025	No of objection 1. order dated 01.09.2025 missed in pdf as per mentioned in index	Vijender2020
362	9/7/2025	0710102007652025(No. of Docs 2)	0710102007652025/6	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025	SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI	Section 60(5)	9/4/2025	No of objection 1. Copy of vakalatnama missed in pdf	Tarun@Sir
363	9/7/2025	0710102007652025(No. of Docs 2)	0710102007652025/6	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025	SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI	Section 60(5)	9/4/2025	No of objection 1. Copy of vakalatnama missed in pdf	Tarun@Sir
364	9/7/2025	0710102007652025(No. of Docs 2)	0710102007652025/5	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025	SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI	Section 60(5)	9/4/2025	No of objection 1. Copy of vakalatnama missed in pdf	Tarun@Sir
365	9/7/2025	0710102007652025(No. of Docs 2)	0710102007652025/5	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025	SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI	Section 60(5)	9/4/2025	No of objection 1. Copy of vakalatnama missed in pdf	Tarun@Sir
366	9/7/2025	0710102007652025(No. of Docs 2)	0710102007652025/6	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025	SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI	Section 60(5)	9/4/2025	No of objection 1. Copy of vakalatnama missed in pdf	Tarun@Sir
367	9/7/2025	0710102007652025(No. of Docs 2)	0710102007652025/6	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025	SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI	Section 60(5)	9/4/2025	No of objection 1. Copy of vakalatnama missed in pdf	Tarun@Sir
368	9/7/2025	0710102007652025(No. of Docs 2)	0710102007652025/5	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025	SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI	Section 60(5)	9/4/2025	No of objection 1. Copy of vakalatnama missed in pdf	Tarun@Sir
369	9/7/2025	0710102007652025(No. of Docs 2)	0710102007652025/5	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025	SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI	Section 60(5)	9/4/2025	No of objection 1. Copy of vakalatnama missed in pdf	Tarun@Sir
370	8/12/2025	0710102070942025(No. of Docs 0)	0710102070942025/2	COMPANY PETITION IB (IBC)/467(ND)2025	LIS STUDYLINK INDIA PRIVATE LIMITED VS. NA	IBC Section 59	9/4/2025	No of objection 1. Pagination missed in index	

371	9/2/2025	0710102016212025(No. of Docs 2)	0710102016212025/4	COMPANY PETITION (COMPANIES ACT)/41(ND)2025	PREETI AGGARWAL VS. JETAIR PRIVATE LIMITED & OTHERS	Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/4/2025	1. wrong file kindly file in application or compliance order needed	ADITYA.SAMMADAR
372	8/12/2025	0710102070942025(No. of Docs 0)	0710102070942025/2	COMPANY PETITION IB (IBC)/467(ND)2025	LIS STUDYLINK INDIA PRIVATE LIMITED VS. NA	IBC Section 59	9/4/2025	No of objection 1. Pagination missed in index	
373	8/12/2025	0710102070942025(No. of Docs 0)	0710102070942025/2	COMPANY PETITION IB (IBC)/467(ND)2025	LIS STUDYLINK INDIA PRIVATE LIMITED VS. NA	IBC Section 59	9/4/2025	No of objection 1. Pagination missed in index	
374	9/2/2025	0710102032652025(No. of Docs 2)	0710102032652025/2	INTERLOCUTORY APPLICATION (I.B.C)/2659(ND)2025	SHWETA GURTOO	Sections 60(5)/Regulation 13	9/4/2025	1. one rs. Court fee missed on vakalatnama page no 30 in PDF.	advocatevijetasingh
375	8/12/2025	0710102070942025(No. of Docs 0)	0710102070942025/2	COMPANY PETITION IB (IBC)/467(ND)2025	LIS STUDYLINK INDIA PRIVATE LIMITED VS. NA	IBC Section 59	9/4/2025	No of objection 1. Pagination missed in index	
376	9/2/2025	0710102074802024(No. of Docs 2)	0710102074802024/3	COMPANY PETITION IB (IBC)/653(ND)2024	MRS RITU DALMIA VS. MR. PUNIT BERIWALA	Section 95(1)	9/3/2025	1. Not readable properly page no 4-8 in PDF.	bajpaiankita86
377	9/2/2025	0710102015612024(No. of Docs 2)	0710102015612024/5	COMPANY APPEAL (COMPANIES ACT)/60(ND)2024	SANTECH PETRO GLOBAL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	9/3/2025	1. Sign missed on every page of rejoinder. 2. Kindly also upload Proof of service in email format 3. Bookmarking mandatory.	avneeshlaw
378	9/2/2025	0710102100632024(No. of Docs 2)	0710102100632024/7	INTERLOCUTORY APPLICATION (I.B.C)/5813(ND)2024	MANISH AGARWAL VS. MAGNIFICO MINERALS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	9/3/2025	1. Numbering missed in Index. 2. incomplete bookmarking. 3. sign missed in every page of reply in PDF. 4. incomplete file. 5. As per mention in index documents not uploaded in PDF. 6. Vakalatnama and proof of service missed	prashantmehta
379	9/2/2025	0710102015722024(No. of Docs 2)	0710102015722024/4	COMPANY APPEAL (COMPANIES ACT)/62(ND)2024	MICROMET ATT INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	9/3/2025	1. Sign missed on every page of rejoinder. 2. Kindly also upload Proof of service in email format 3. Bookmarking mandatory.	avneeshlaw
380	9/2/2025	0710102015582024(No. of Docs 2)	0710102015582024/4	COMPANY APPEAL (COMPANIES ACT)/57(ND)2024	OIS AEROSPACE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	9/3/2025	1. Sign missed on every page of rejoinder. 2. Kindly upload Proof of service in email format 3. Bookmarking mandatory.	avneeshlaw
381	9/2/2025	0710102015552024(No. of Docs 2)	0710102015552024/4	COMPANY APPEAL (COMPANIES ACT)/56(ND)2024	OIS ADVANCED TECHNOLOGY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	9/3/2025	1. Sign missed on every page of rejoinder. 2. Bookmarking mandatory. 3. kindly upload Proof of service in email format	avneeshlaw
382	9/3/2025	0710102020322021(No. of Docs 1)	0710102020322021/12	COMPANY PETITION IB (IBC)/582(ND)2021	SANJAY KUMAR GOEL VS. SARIKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	9/3/2025	1.index and bookmarking mandatory. 2. kindly attach the compliance order	ip_vivek
383	9/2/2025	0710102015422024(No. of Docs 2)	0710102015422024/7	COMPANY APPEAL (COMPANIES ACT)/55(ND)2024	OFFSET INDIA SOLUTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	9/3/2025	1. sign missed on every page of rejoinder. 2. Kindly upload Proof of service in email format	avneeshlaw

384	9/2/2025	0710102015642024(No. of Docs 2)	0710102015642024/4	COMPANY APPEAL(COMPANIES ACT)/61(ND)2024	S B HOSPITALITY & SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	9/3/2025	1. Sign missed on every page of rejoinder. 2. Kindly also upload Proof of service in email format 3. Bookmarking mandatory.	avneeshlaw
385	9/2/2025	0710102015592024(No. of Docs 2)	0710102015592024/3	COMPANY APPEAL(COMPANIES ACT)/58(ND)2024	OIS TRANSPORT TECHNOLOGIES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	9/3/2025	1. Sign missed on every page of rejoinder. 2. Kindly also upload Proof of service in email format 3. Bookmarking mandatory.	avneeshlaw
386	9/2/2025	0710102015622024(No. of Docs 2)	0710102015622024/4	COMPANY APPEAL(COMPANIES ACT)/63(ND)2024	SANTECH ENERGY SYSTEM & SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	9/3/2025	1. Sign missed on every page of rejoinder. 2. Kindly also upload Proof of service in email format 3. Bookmarking mandatory.	avneeshlaw
387	9/2/2025	0710102015602024(No. of Docs 2)	0710102015602024/5	COMPANY APPEAL(COMPANIES ACT)/59(ND)2024	SANTECH INVESTMENTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	9/3/2025	1. Sign missed on every page of rejoinder. 2. Kindly also upload Proof of service in email format 3. Bookmarking mandatory.	avneeshlaw
388	9/27/2024	0710102083132024(No. of Docs 0)	0710102083132024/9	RESTORED COMPANY PETITION (COMPANIES ACT)/3(PB)2024	BRAJ MOHAN RATHORE VS. MAHESH EDIBLE OIL INDUSTRIES LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/3/2025	1. OCR Missed in PDF. 2. kindly attach the compliance order dated 17.4.2025 missed in PDF, as per mention in Index.	
389	8/8/2025	0710102036672025(No. of Docs 2)	0710102036672025/3	COMPANY PETITION IB (IBC)/262(ND)2025	CREATIVE CAPITAL SERVICES LIMITED VS. AKSHAJ INFRA PRIVATE LIMITED	IBC under Sec 7	9/3/2025	all (two W.S.) document file separately	mithal.paras
390	8/8/2025	0710102036672025(No. of Docs 2)	0710102036672025/3	COMPANY PETITION IB (IBC)/262(ND)2025	CREATIVE CAPITAL SERVICES LIMITED VS. AKSHAJ INFRA PRIVATE LIMITED	IBC under Sec 7	9/3/2025	all (two W.S.) document file separately	mithal.paras
391	8/8/2025	0710102036672025(No. of Docs 2)	0710102036672025/3	COMPANY PETITION IB (IBC)/262(ND)2025	CREATIVE CAPITAL SERVICES LIMITED VS. AKSHAJ INFRA PRIVATE LIMITED	IBC under Sec 7	9/3/2025	all (two W.S.) document file separately	mithal.paras
392	9/1/2025	0710102052362024(No. of Docs 2)	0710102052362024/2	COMPANY PETITION IB (IBC)/501(ND)2024	CANARA BANK VS. PALLAVI SETHI	Section 95(1)	9/3/2025	1. kindly attach the compliance order.	SAURABHKUSHAWAHA
393	8/8/2025	0710102036672025(No. of Docs 2)	0710102036672025/3	COMPANY PETITION IB (IBC)/262(ND)2025	CREATIVE CAPITAL SERVICES LIMITED VS. AKSHAJ INFRA PRIVATE LIMITED	IBC under Sec 7	9/3/2025	all (two W.S.) document file separately	mithal.paras
394	9/1/2025	0710102057962025(No. of Docs 2)	0710102057962025/1	INTERLOCUTORY APPLICATION (I.B.C)/3484(ND)2025	GULJEET SINGH VSSUNIL KUMAR AGGARWAL RP	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/3/2025	1. numbering missed in Index PDF.	rakesh@12
395	9/1/2025	0710102051472025(No. of Docs 2)	0710102051472025/1	INTERLOCUTORY APPLICATION (I.B.C)/3027(ND)2025	FRESHICA FOODS PVT LIMITED VSSHRI SUNIL KUMAR AGGARWAL RP	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/3/2025	1. vakalatanama missed in PDF.	rakesh@12

396	9/2/2025	0710102020692025(No. of Docs 5)	0710102020692025/4	INTERLOCUTORY APPLICATION (I.B.C)/1507(PB)2025	RAHUL JINDAL VS. MR. AMANDEEP SINGH SRAN	Section 14	9/3/2025	1. Bookmarking mandatory. 2. OCR missed page no 18 to 75 in PDF. 3. Three Rs. Court Fee and Twenty Five Rs. welfare ticket missed on Vakalatanama in PDF. 4. Translate page no 22 in Punjabi to English in PDF. 5. Kindly mention vakalatanama in Index and vakalatanama and other documents upload in one PDF.	shivangsingh
397	9/1/2025	0710102040602023(No. of Docs 2)	0710102040602023/14	COMPANY PETITION IB (IBC)/264(PB)2023	GO AIRLINES (INDIA) LIMITED	IBC Under Sec 10	9/3/2025	1. Kindly attach the compliance order dated 01.08.2025 missed in PDF, as per mention in Index.	yugam2107
398	9/2/2025	0710102075482025(No. of Docs 2)	0710102075482025/1	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/3/2025	1. kindly attach the compliance order.	pslchambers
399	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
400	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
401	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
402	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
403	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
404	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
405	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in

406	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
407	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
408	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
409	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
410	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
411	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
412	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
413	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
414	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
415	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
416	8/26/2025	0710102098302024(No. of Docs 2)	0710102098302024/9	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	9/2/2025	no of objection 1. missed compliance order of nclt	Anand123

417	8/26/2025	0710102098302024(No. of Docs 2)	0710102098302024/9	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	9/2/2025	no of objection 1. missed compliance order of nclt	Anand123
418	8/26/2025	0710102098302024(No. of Docs 2)	0710102098302024/9	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	9/2/2025	no of objection 1. missed compliance order of nclt	Anand123
419	8/26/2025	0710102098302024(No. of Docs 2)	0710102098302024/9	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	9/2/2025	no of objection 1. missed compliance order of nclt	Anand123
420	8/26/2025	0710102098302024(No. of Docs 2)	0710102098302024/9	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	9/2/2025	no of objection 1. missed compliance order of nclt	Anand123
421	8/26/2025	0710102098302024(No. of Docs 2)	0710102098302024/9	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	9/2/2025	no of objection 1. missed compliance order of nclt	Anand123
422	8/26/2025	0710102098302024(No. of Docs 2)	0710102098302024/9	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	9/2/2025	no of objection 1. missed compliance order of nclt	Anand123
423	8/26/2025	0710102098302024(No. of Docs 2)	0710102098302024/9	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	9/2/2025	no of objection 1. missed compliance order of nclt	Anand123
424	8/26/2025	0710102098302024(No. of Docs 2)	0710102098302024/9	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	9/2/2025	no of objection 1. missed compliance order of nclt	Anand123
425	9/5/2025	0710102103102024(No. of Docs 1)	0710102103102024/4	INTERLOCUTORY APPLICATION(IBC)(PLAN)/68(ND)2024	UMESH GUPTA RESOLUTION PROFESSIONAL FOR MOUNTAIN MEADOW HOLIDAYS PRIVATE LIMITED	Sec 30	9/2/2025	1. Kindly attach the compliance order.	swapnil.123
426	9/5/2025	0710102103102024(No. of Docs 1)	0710102103102024/4	INTERLOCUTORY APPLICATION(IBC)(PLAN)/68(ND)2024	UMESH GUPTA RESOLUTION PROFESSIONAL FOR MOUNTAIN MEADOW HOLIDAYS PRIVATE LIMITED	Sec 30	9/2/2025	1. Kindly attach the compliance order.	swapnil.123
427	9/5/2025	0710102103102024(No. of Docs 1)	0710102103102024/4	INTERLOCUTORY APPLICATION(IBC)(PLAN)/68(ND)2024	UMESH GUPTA RESOLUTION PROFESSIONAL FOR MOUNTAIN MEADOW HOLIDAYS PRIVATE LIMITED	Sec 30	9/2/2025	1. Kindly attach the compliance order.	swapnil.123
428	9/5/2025	0710102103102024(No. of Docs 1)	0710102103102024/4	INTERLOCUTORY APPLICATION(IBC)(PLAN)/68(ND)2024	UMESH GUPTA RESOLUTION PROFESSIONAL FOR MOUNTAIN MEADOW HOLIDAYS PRIVATE LIMITED	Sec 30	9/2/2025	1. Kindly attach the compliance order.	swapnil.123
429	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in

430	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
431	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
432	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
433	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
434	8/31/2025	0710102071982025(No. of Docs 2)	0710102071982025/2	COMPANY PETITION (COMPANIES ACT)/145(ND)2025	JAGAN NATH DANG VS. SEVEN SEAS HOSPITALITY PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	9/2/2025	1. Kindly attach the compliance order. 1. Sign missed on every page of reply. 2 Counsel Sign missed on index in all volumes. 3. Remove double pagination page no 448 to 503 in PDF. 4. Date missed in Vakalatnama in PDF.	vishalganda
435	9/1/2025	0710102001352025(No. of Docs 6)	0710102001352025/8	INTERVENTION PETITION (IBC)/2(PB)2025	M/S PATNA HIGHWAY PROJECTS LIMITED	Sec 60(5)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	ajayyadav
436	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
437	9/1/2025	0710102039762025(No. of Docs 1)	0710102039762025/3	INTERLOCUTORY APPLICATION (I.B.C)/2471(ND)2025	DIL JIT SINGH AHLUWALIA VSR-3 GENESIS COMTRADE PVT. LTD.	Sec 60(5)	9/2/2025	No of objection 1. Index mandatory in pdf	D20582020
438	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
439	8/31/2025	0710102069622023(No. of Docs 2)	0710102069622023/20	COMPANY APPLICATION (COMPANIES ACT)/281(PB)2023	SOHO LIMITED VS. WISDOM TREE FOUNDATION	Rule 11 of NCLT	9/2/2025	1. wrong file, kindly file in Application.	AnshulGarg@3305
440	8/31/2025	0710102074442023(No. of Docs 2)	0710102074442023/5	COMPANY APPEAL (COMPANIES ACT)/228(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	9/2/2025	1. Sign missed on every page of reply in PDF. 2. copy of Vakalatnama missed in PDF.	deepakgarg06

441	9/1/2025	0710102031662025(No. of Docs 2)	0710102031662025/5	COMPANY PETITION (COMPANIES ACT)/78(ND)2025	MRS. ARCHANA AGGARWAL VS. IOC FASHIONS PRIVATE LIMITED	Sec. 59, Sec. 213, Sec. 242(4), Sec 241 (2), Section 56	9/2/2025	1. bookmarking and pagination mandatory. 2. Pagination missed on Index. 3. Sign missed on every page of Rejoinder. 4. numbering missed in PDF. 5. Proof of service missed in PDF.	siddharth bhatli
442	9/1/2025	0710102031662025(No. of Docs 2)	0710102031662025/4	COMPANY PETITION (COMPANIES ACT)/78(ND)2025	MRS. ARCHANA AGGARWAL VS. IOC FASHIONS PRIVATE LIMITED	Sec. 59, Sec. 213, Sec. 242(4), Sec 241 (2), Section 56	9/2/2025	1. Kindly attach the compliance order.	siddharth bhatli
443	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
444	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
445	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
446	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
447	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
448	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
449	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
450	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in

451	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
452	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
453	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
454	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
455	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
456	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
457	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
458	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
459	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
460	9/1/2025	0710102054832025(No. of Docs 1)	0710102054832025/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/57(ND)2025	VAISHNO LAMINATION PRIVATE LIMITED	Sec. 230-232, Sec 234	9/2/2025	No of objection 1. Date missed in vakalatnama page no 16.	Deepaliadvocate

461	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
462	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
463	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
464	9/1/2025	0710102085262024(No. of Docs 2)	0710102085262024/8	INTERLOCUTORY APPLICATION (I.B.C)/5196(ND)2024	PRABHAT JAIN LIQUIDATOR NARMADA CEREAL PRIVATE LIMITED VS. PUNJAB NATIONAL BANK	Sec 60(5)	9/2/2025	No of objection 1. Kindly attach compliance order of NCLT.	sangeeta233
465	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
466	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
467	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
468	9/1/2025	0710102062272024(No. of Docs 2)	0710102062272024/3	INTERLOCUTORY APPLICATION (I.B.C)/3935(ND)2024	SH.ASHISH JAIN VS. V4 INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	9/2/2025	No of objection 1. Kindly attach compliance order	abhishekpamar500
469	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
470	8/12/2025	0710102010772024(No. of Docs 32)	0710102010772024/4	INTERLOCUTORY APPLICATION (I.B.C)/1160(ND)2024	SWATANTRA KUMAR SINGH VS. PRADEEP TAYAL	Sec 66(1)	9/2/2025	No of objection 1. Volume 14 - Remove double pagination page no 2616 to 2691. 2. Volume 26 - Two times mentioned in index. 3. Vol. 28, 29, 30 pagination mismatch in index as per pdf.	nitesh@asalegal.in
471	9/1/2025	0710102029412025(No. of Docs 2)	0710102029412025/3	RESTORATION APPLICATION (IBC)/34(ND)2025	AGGARWAL PLY HOUSE VS. TECHNO FAC CONTRACTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/2/2025	1. Kindly attach the compliance order.	siddharthgarg.1989

472	8/31/2025	0710102023942025(No. of Docs 2)	0710102023942025/2	INTERLOCUTORY APPLICATION (I.B.C)/1566(ND)2025	VIPAN KHANNA VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	9/1/2025	1. One Rs. Court fee missed on Vakaltanama in PDF.	advocatevijetasingh
473	8/31/2025	0710102024432025(No. of Docs 2)	0710102024432025/3	INTERLOCUTORY APPLICATION (I.B.C)/1593(ND)2025	SUMNA MEHROTRA VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	9/1/2025	1. One Rs. Court fee missed on Vakaltanama in PDF. 2. page no 53 missed in PDF.	advocatevijetasingh
474	8/27/2025	0710102041662025(No. of Docs 2)	0710102041662025/1	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	9/1/2025	No of objection 1. COMPLIANCE OF ORDER DATED 02.09.2025 missed in pdf as per mentioned in index.	akhil.shankhwar1
475	8/27/2025	0710102041662025(No. of Docs 2)	0710102041662025/1	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	9/1/2025	No of objection 1. COMPLIANCE OF ORDER DATED 02.09.2025 missed in pdf as per mentioned in index.	akhil.shankhwar1
476	8/31/2025	0710102026612025(No. of Docs 2)	0710102026612025/2	INTERLOCUTORY APPLICATION (I.B.C)/1552(ND)2025	SUSHIL KUMAR BANWARI VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	9/1/2025	1. Sign missed on every page of reply in PDF. .	advocatevijetasingh
477	9/8/2025	0710102043262025(No. of Docs 2)	0710102043262025/2	INTERLOCUTORY APPLICATION (I.B.C)/2510(ND)2025	ALPHA CORP DEVELOPMENT PRIVATE LIMITED VS. R.R INFRASTRUCTURES SOLE PROPRIETERSHIP OF MR. RAHUL KUMAR	Sec 60(5)	9/1/2025	No of objection 1. Vakalatnama missed in pdf 2. date missed in affidavit	advocatesinha
478	9/8/2025	0710102095362024(No. of Docs 5)	0710102095362024/4	COMPANY PETITION (COMPANIES ACT)/218(ND)2024	JYOTI KATARIA VS. EKAGA INFRASTRUCTURE LLP	63 -65 of LLP act, 2008	9/1/2025	No of objection 1. volume 3 two times uploaded, remove it one. 2. Page no 110 missed in vol. 1 as per mentioned in index.	anant gautam
479	8/27/2025	0710102041662025(No. of Docs 2)	0710102041662025/1	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	9/1/2025	No of objection 1. COMPLIANCE OF ORDER DATED 02.09.2025 missed in pdf as per mentioned in index.	akhil.shankhwar1
480	8/31/2025	0710102028442025(No. of Docs 2)	0710102028442025/2	INTERLOCUTORY APPLICATION (I.B.C)/1637(ND)2025	VANI MULLICK VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	9/1/2025	1. One Rs. Court fee missed on Vakaltanama in PDF.	advocatevijetasingh
481	8/27/2025	0710102041662025(No. of Docs 2)	0710102041662025/1	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	9/1/2025	No of objection 1. COMPLIANCE OF ORDER DATED 02.09.2025 missed in pdf as per mentioned in index.	akhil.shankhwar1
482	8/27/2025	0710102041662025(No. of Docs 2)	0710102041662025/1	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	9/1/2025	No of objection 1. COMPLIANCE OF ORDER DATED 02.09.2025 missed in pdf as per mentioned in index.	akhil.shankhwar1
483	8/29/2025	0710102104842024(No. of Docs 2)	0710102104842024/10	TRANSFER APPLICATION/2(PB)2025	MEHOOL BHUVA VS. ATUL H PATEL	Rule16(d),NCLT Rules,2016	9/1/2025	1. kindly attach the compliance order. 2. Missed Counsel details and sign in Index 3. Bookmarking mandatory.	8451827603
484	8/29/2025	0710102026762024(No. of Docs 2)	0710102026762024/6	INTERLOCUTORY APPLICATION (I.B.C)/1737(ND)2024	VINAY JAIN VS. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED & ORS.	Sec 60(5)	9/1/2025	1. bookmarking mandatory. 2. Sign missed in every page of reply in PDF. 3. one rupees Court fee missed on Vakalatanama. 4. date missed on vakalatanama	mishwa123
485	9/8/2025	0710102095362024(No. of Docs 5)	0710102095362024/4	COMPANY PETITION (COMPANIES ACT)/218(ND)2024	JYOTI KATARIA VS. EKAGA INFRASTRUCTURE LLP	63 -65 of LLP act, 2008	9/1/2025	No of objection 1. volume 3 two times uploaded, remove it one. 2. Page no 110 missed in vol. 1 as per mentioned in index.	anant gautam

486	8/31/2025	0710102010122025(No. of Docs 2)	0710102010122025/3	INTERLOCUTORY APPLICATION (I.B.C)/998(ND)2025	SATYANAND SHUKLA VS. THREE C SHELTERS PVT. LTD. THROUGH IRP	Sections 60(5)/Regulation 13	9/1/2025	1. One Rs. Court fee missed on Vakaltanama in PDF.	advocatevijetasingh
487	8/27/2025	0710102041662025(No. of Docs 2)	0710102041662025/1	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	9/1/2025	No of objection 1. COMPLIANCE OF ORDER DATED 02.09.2025 missed in pdf as per mentioned in index.	akhil.shankhwar1
488	8/29/2025	0710102060202025(No. of Docs 2)	0710102060202025/2	INTERLOCUTORY APPLICATION (I.B.C)/3558(ND)2025	AJIT THOMAS VSM/S DEVRAT DEVELOPERS LIMITED	Regulation 39(8), CIRP Regulations, 2016	9/1/2025	1. vakalatanama missed in PDF.	admin@chandhiok.com
489	9/1/2025	0710102060542023(No. of Docs 3)	0710102060542023/11	COMPANY PETITION (COMPANIES ACT)/137(ND)2023	VEENA GUPTA VS. PURNIMA BUILD MART PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	9/1/2025	1. page not clear properly 1 to 4 in PDF. 2. kindly attach the compliance order.	advakashverma1997
490	9/8/2025	0710102043262025(No. of Docs 2)	0710102043262025/2	INTERLOCUTORY APPLICATION (I.B.C)/2510(ND)2025	ALPHA CORP DEVELOPMENT PRIVATE LIMITED VS. R.R INFRASTRUCTURES SOLE PROPRIETERSHIP OF MR. RAHUL KUMAR	Sec 60(5)	9/1/2025	No of objection 1. Vakalatnama missed in pdf 2. date missed in affidavit	advocatesinha
491	9/8/2025	0710102043262025(No. of Docs 2)	0710102043262025/2	INTERLOCUTORY APPLICATION (I.B.C)/2510(ND)2025	ALPHA CORP DEVELOPMENT PRIVATE LIMITED VS. R.R INFRASTRUCTURES SOLE PROPRIETERSHIP OF MR. RAHUL KUMAR	Sec 60(5)	9/1/2025	No of objection 1. Vakalatnama missed in pdf 2. date missed in affidavit	advocatesinha
492	8/27/2025	0710102041662025(No. of Docs 2)	0710102041662025/1	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	9/1/2025	No of objection 1. COMPLIANCE OF ORDER DATED 02.09.2025 missed in pdf as per mentioned in index.	akhil.shankhwar1
493	8/27/2025	0710102041662025(No. of Docs 2)	0710102041662025/1	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	9/1/2025	No of objection 1. COMPLIANCE OF ORDER DATED 02.09.2025 missed in pdf as per mentioned in index.	akhil.shankhwar1
494	8/29/2025	0710102410362017(No. of Docs 2)	0710102410362017/67	COMPANY PETITION IB (IBC)/190(PB)2017	UNION BANK OF INDIA VS ERA INFRA ENGINEERING LIMITED	IBC under Sec 7	9/1/2025	1. kindly attach the compliance order.	wamikatrehan
495	9/8/2025	0710102043262025(No. of Docs 2)	0710102043262025/2	INTERLOCUTORY APPLICATION (I.B.C)/2510(ND)2025	ALPHA CORP DEVELOPMENT PRIVATE LIMITED VS. R.R INFRASTRUCTURES SOLE PROPRIETERSHIP OF MR. RAHUL KUMAR	Sec 60(5)	9/1/2025	No of objection 1. Vakalatnama missed in pdf 2. date missed in affidavit	advocatesinha
496	9/8/2025	0710102095362024(No. of Docs 5)	0710102095362024/4	COMPANY PETITION (COMPANIES ACT)/218(ND)2024	JYOTI KATARIA VS. EKAGA INFRASTRUCTURE LLP	63 -65 of LLP act, 2008	9/1/2025	No of objection 1. volume 3 two times uploaded, remove it one. 2. Page no 110 missed in vol. 1 as per mentioned in index.	anant gautam
497	8/29/2025	0710102104952024(No. of Docs 3)	0710102104952024/8	TRANSFER APPLICATION/1(PB)2025	MEHOOL BHUVA VS. BHUVA HOLDINGS LIMITED	Rule16(d), NCLT Rules, 2016	9/1/2025	1. kindly attach the compliance order. 2. Missed Counsel details and sign in Index 3. Bookmarking mandatory. 4. Kindly upload separately PDF. 5. Translate the page no 4 in Hindi to English	8451827603

498	9/8/2025	0710102095362024(No. of Docs 5)	0710102095362024/4	COMPANY PETITION (COMPANIES ACT)/218(ND)2024	JYOTI KATARIA VS. EKAGA INFRASTRUCTURE LLP	63 -65 of LLP act, 2008	9/1/2025	No of objection 1. volume 3 two times uploaded, remove it one. 2. Page no 110 missed in vol. 1 as per mentioned in index.	anant gautam
499	8/27/2025	0710102041662025(No. of Docs 2)	0710102041662025/1	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	9/1/2025	No of objection 1. COMPLIANCE OF ORDER DATED 02.09.2025 missed in pdf as per mentioned in index.	akhil.shankhwar1
500	9/6/2025	0710102015282025(No. of Docs 2)	0710102015282025/2	INTERLOCUTORY APPLICATION (I.B.C)/1034(ND)2025	MR. KAPIL JOLLY VS. MR. JALESH KUMAR GROVER	Section 22	8/31/2025	No of objection 1. Kindly attach the compliance order 2. Remove double pagination from page no 33 to 64 in pdf	Arun?0505
501	9/6/2025	0710102015282025(No. of Docs 2)	0710102015282025/2	INTERLOCUTORY APPLICATION (I.B.C)/1034(ND)2025	MR. KAPIL JOLLY VS. MR. JALESH KUMAR GROVER	Section 22	8/31/2025	No of objection 1. Kindly attach the compliance order 2. Remove double pagination from page no 33 to 64 in pdf	Arun?0505
502	9/6/2025	0710102015282025(No. of Docs 2)	0710102015282025/2	INTERLOCUTORY APPLICATION (I.B.C)/1034(ND)2025	MR. KAPIL JOLLY VS. MR. JALESH KUMAR GROVER	Section 22	8/31/2025	No of objection 1. Kindly attach the compliance order 2. Remove double pagination from page no 33 to 64 in pdf	Arun?0505
503	9/6/2025	0710102015282025(No. of Docs 2)	0710102015282025/2	INTERLOCUTORY APPLICATION (I.B.C)/1034(ND)2025	MR. KAPIL JOLLY VS. MR. JALESH KUMAR GROVER	Section 22	8/31/2025	No of objection 1. Kindly attach the compliance order 2. Remove double pagination from page no 33 to 64 in pdf	Arun?0505
504	8/23/2025	0710102043122025(No. of Docs 3)	0710102043122025/1	COMPANY APPLICATION(COM PANIES ACT)/120(ND)2025	PREMWATI VS. RAHUL SACHDEVA	Rule 11 of NCLT	8/31/2025	No of objection 1. Master index mandatory in pdf	puneetrean87
505	8/23/2025	0710102043122025(No. of Docs 3)	0710102043122025/1	COMPANY APPLICATION(COM PANIES ACT)/120(ND)2025	PREMWATI VS. RAHUL SACHDEVA	Rule 11 of NCLT	8/31/2025	No of objection 1. Master index mandatory in pdf	puneetrean87
506	8/23/2025	0710102043122025(No. of Docs 3)	0710102043122025/1	COMPANY APPLICATION(COM PANIES ACT)/120(ND)2025	PREMWATI VS. RAHUL SACHDEVA	Rule 11 of NCLT	8/31/2025	No of objection 1. Master index mandatory in pdf	puneetrean87
507	8/23/2025	0710102043122025(No. of Docs 3)	0710102043122025/1	COMPANY APPLICATION(COM PANIES ACT)/120(ND)2025	PREMWATI VS. RAHUL SACHDEVA	Rule 11 of NCLT	8/31/2025	No of objection 1. Master index mandatory in pdf	puneetrean87
508	8/23/2025	0710102043122025(No. of Docs 3)	0710102043122025/1	COMPANY APPLICATION(COM PANIES ACT)/120(ND)2025	PREMWATI VS. RAHUL SACHDEVA	Rule 11 of NCLT	8/31/2025	No of objection 1. Master index mandatory in pdf	puneetrean87
509	8/23/2025	0710102043122025(No. of Docs 3)	0710102043122025/1	COMPANY APPLICATION(COM PANIES ACT)/120(ND)2025	PREMWATI VS. RAHUL SACHDEVA	Rule 11 of NCLT	8/31/2025	No of objection 1. Master index mandatory in pdf	puneetrean87
510	8/23/2025	0710102043122025(No. of Docs 3)	0710102043122025/1	COMPANY APPLICATION(COM PANIES ACT)/120(ND)2025	PREMWATI VS. RAHUL SACHDEVA	Rule 11 of NCLT	8/31/2025	No of objection 1. Master index mandatory in pdf	puneetrean87
511	8/23/2025	0710102043122025(No. of Docs 3)	0710102043122025/1	COMPANY APPLICATION(COM PANIES ACT)/120(ND)2025	PREMWATI VS. RAHUL SACHDEVA	Rule 11 of NCLT	8/31/2025	No of objection 1. Master index mandatory in pdf	puneetrean87

512	8/23/2025	0710102043122025(No. of Docs 3)	0710102043122025/1	COMPANY APPLICATION(COM PANIES ACT)/120(ND)2025	PREMWATI VS. RAHUL SACHDEVA	Rule 11 of NCLT	8/31/2025	No of objection 1. Master index mandatory in pdf	puneetreian87
513	8/6/2025	0710102054562023(No. of Docs 2)	0710102054562023/9	INTERLOCUTORY APPLICATION (I.B.C)/3381(ND)2023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec 66(1)	8/31/2025	No of objection 1. Date, 3 rs court fees, 25 rs welfare ticket missed in vakalatnama.	ds337052
514	8/6/2025	0710102054562023(No. of Docs 2)	0710102054562023/9	INTERLOCUTORY APPLICATION (I.B.C)/3381(ND)2023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec 66(1)	8/31/2025	No of objection 1. Date, 3 rs court fees, 25 rs welfare ticket missed in vakalatnama.	ds337052
515	8/6/2025	0710102054562023(No. of Docs 2)	0710102054562023/9	INTERLOCUTORY APPLICATION (I.B.C)/3381(ND)2023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec 66(1)	8/31/2025	No of objection 1. Date, 3 rs court fees, 25 rs welfare ticket missed in vakalatnama.	ds337052
516	8/6/2025	0710102054562023(No. of Docs 2)	0710102054562023/9	INTERLOCUTORY APPLICATION (I.B.C)/3381(ND)2023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec 66(1)	8/31/2025	No of objection 1. Date, 3 rs court fees, 25 rs welfare ticket missed in vakalatnama.	ds337052
517	9/4/2025	0710102012252024(No. of Docs 4)	0710102012252024/3	INTERLOCUTORY APPLICATION (I.B.C)/1435(ND)2024	GULSHAN KUMAR GUPTA VSGURSHARAN SINGH	Sec 66(1)	8/31/2025	No of objection 1. welfare 15rs missed in vakalatnama. 2. Remove extra pdf.	digantdas0803
518	9/4/2025	0710102012252024(No. of Docs 4)	0710102012252024/3	INTERLOCUTORY APPLICATION (I.B.C)/1435(ND)2024	GULSHAN KUMAR GUPTA VSGURSHARAN SINGH	Sec 66(1)	8/31/2025	No of objection 1. welfare 15rs missed in vakalatnama. 2. Remove extra pdf.	digantdas0803
519	9/4/2025	0710102012252024(No. of Docs 4)	0710102012252024/3	INTERLOCUTORY APPLICATION (I.B.C)/1435(ND)2024	GULSHAN KUMAR GUPTA VSGURSHARAN SINGH	Sec 66(1)	8/31/2025	No of objection 1. welfare 15rs missed in vakalatnama. 2. Remove extra pdf.	digantdas0803
520	9/4/2025	0710102012252024(No. of Docs 4)	0710102012252024/3	INTERLOCUTORY APPLICATION (I.B.C)/1435(ND)2024	GULSHAN KUMAR GUPTA VSGURSHARAN SINGH	Sec 66(1)	8/31/2025	No of objection 1. welfare 15rs missed in vakalatnama. 2. Remove extra pdf.	digantdas0803
521	9/4/2025	0710102012252024(No. of Docs 4)	0710102012252024/3	INTERLOCUTORY APPLICATION (I.B.C)/1435(ND)2024	GULSHAN KUMAR GUPTA VSGURSHARAN SINGH	Sec 66(1)	8/31/2025	No of objection 1. welfare 15rs missed in vakalatnama. 2. Remove extra pdf.	digantdas0803
522	9/4/2025	0710102012252024(No. of Docs 4)	0710102012252024/3	INTERLOCUTORY APPLICATION (I.B.C)/1435(ND)2024	GULSHAN KUMAR GUPTA VSGURSHARAN SINGH	Sec 66(1)	8/31/2025	No of objection 1. welfare 15rs missed in vakalatnama. 2. Remove extra pdf.	digantdas0803
523	9/4/2025	0710102012252024(No. of Docs 4)	0710102012252024/3	INTERLOCUTORY APPLICATION (I.B.C)/1435(ND)2024	GULSHAN KUMAR GUPTA VSGURSHARAN SINGH	Sec 66(1)	8/31/2025	No of objection 1. welfare 15rs missed in vakalatnama. 2. Remove extra pdf.	digantdas0803
524	9/4/2025	0710102012252024(No. of Docs 4)	0710102012252024/3	INTERLOCUTORY APPLICATION (I.B.C)/1435(ND)2024	GULSHAN KUMAR GUPTA VSGURSHARAN SINGH	Sec 66(1)	8/31/2025	No of objection 1. welfare 15rs missed in vakalatnama. 2. Remove extra pdf.	digantdas0803
525	9/4/2025	0710102012252024(No. of Docs 4)	0710102012252024/3	INTERLOCUTORY APPLICATION (I.B.C)/1435(ND)2024	GULSHAN KUMAR GUPTA VSGURSHARAN SINGH	Sec 66(1)	8/31/2025	No of objection 1. welfare 15rs missed in vakalatnama. 2. Remove extra pdf.	digantdas0803
526	8/27/2025	0710102054462022(No. of Docs 2)	0710102054462022/6	INTERLOCUTORY APPLICATION (I.B.C)/3565(ND)2022	CHANDRESH JAJOO VS. VIKAS GARG	Application under any other provisions- IBC	8/29/2025	Kindly attach Compliance order.	ksalegal

527	8/28/2025	0710102027932025(No. of Docs 3)	0710102027932025/2	INTERLOCUTORY APPLICATION (I.B.C)/1772(ND)2025	RAKESH CHAND JAIN & SONS (HUF) THROUGH ITS KARTA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	8/29/2025	1. Remove extra PDF on Online portal.	advocatevijetasingh
528	8/28/2025	0710102027242025(No. of Docs 4)	0710102027242025/2	INTERLOCUTORY APPLICATION (I.B.C)/1584(ND)2025	RAJEEV KUMAR SINGH VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	8/29/2025	1. Kindly remove extra PDF	advocatevijetasingh
529	8/28/2025	0710102061202023(No. of Docs 2)	0710102061202023/14	COMPANY PETITION IB (IBC)/462(ND)2023	PUNJAB & SIND BANK VS. SUPERTech TOWNSHIP PROJECT LIMITED	IBC under Sec 7	8/29/2025	No of objection 1. 25rs welfare ticket missed in vakalatnama and court fees paste on blank space.	advanshulsharma
530	8/27/2025	0710102072312025(No. of Docs 1)	0710102072312025/1	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)2025	MUKESH KUMAR AGARWAL VS. MR. SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL ANSAL CROWN INFRABUILD PRIVATE LIMITED	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	8/29/2025	1. Wrong file	buchasiacs123
531	8/27/2025	0710102078962024(No. of Docs 2)	0710102078962024/6	INTERLOCUTORY APPLICATION (I.B.C)/4825(PB)2024	NAVNEET GUPTA RESOLUTION PROFESSIONAL VS. DEPUTY COMMISSIONER KARNAL	Sec 60(5)	8/29/2025	1. Kindly attach Compliance order. 2.Index mandatory in PDF.	pridhisingla
532	8/27/2025	0710102012822022(No. of Docs 1)	0710102012822022/212	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	8/29/2025	1. Bookmarking mandatory. 2. Numbering Missed in PDF. 3. index missed in PDF. 4.kindly attach the compliance order.	RDNRMCA
533	8/28/2025	0710102030542025(No. of Docs 2)	0710102030542025/2	INTERLOCUTORY APPLICATION (I.B.C)/1778(ND)2025	SATINDER KUMAR VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	8/29/2025	1. Mismatch pagination in PDF and Bookmarking	advocatevijetasingh
534	8/28/2025	0710102053212025(No. of Docs 3)	0710102053212025/4	TRANSFER APPLICATION/25(PB)2025	KESHAV KUMAR DUBEY VS. SHANKAR INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, Rule 16(d), NCLT Rules, 2016	8/29/2025	1. Index and bookmarking mandatory . 2. kindly attach the compliance order.	rsinghassociates
535	8/29/2025	0710102072182025(No. of Docs 1)	0710102072182025/7	INTERLOCUTORY APPLICATION(IBC)(PLAN)/51(ND)2025	DEVENDRA UMRAO	Sec 30	8/29/2025	1. kindly attach the compliance order.	abhishekparmar500
536	8/27/2025	0710102012892023(No. of Docs 4)	0710102012892023/10	COMPANY PETITION (COMPANIES ACT)/55(PB)2023	RAMDHAN DHIMAN VS. NOIDA LAMINATORS PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	8/29/2025	1. kindly all documents are file separately in different file and application not filing in additional documents.	SWETABKUMAR

537	8/28/2025	0710102011472025(No. of Docs 2)	0710102011472025/3	INTERLOCUTORY APPLICATION (I.B.C)/1295(ND)2025	RAJESH KUMAR PATWARI (HUF) VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	8/29/2025	1. OCR missed page no 32 to 52 2. Page no 51 missed in PDF	advocatevijetasingh
538	8/27/2025	0710102015242025(No. of Docs 2)	0710102015242025/6	CONTEMPT PETITION (IBC)/9(ND)2025	SHYAM BABA DEVELOPERS & BUILDERS PRIVATE LIMITED VS. M/S UTTARAKHAND POWER CORPORATION LTD. & ANR.	Rule 11 of NCLT, 2016	8/29/2025	1. kindly attach the compliance order.	anand.sonam21@gmail.
539	8/27/2025	0710102012892023(No. of Docs 1)	0710102012892023/9	COMPANY PETITION (COMPANIES ACT)/55(PB)2023	RAMDHAN DHIMAN VS. NOIDA LAMINATORS PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	8/29/2025	1. One Rs. Court fee and date missed on Vakalatnama in PDF.	SWETABKUMAR
540	8/28/2025	0710102062682024(No. of Docs 4)	0710102062682024/12	INTERLOCUTORY APPLICATION (I.B.C)/3934(ND)2024	DEVENDRA UMRao VS. SUNIL JINDAL	Sec 66(1)	8/29/2025	1. Kindly attach the compliance order.	prithugarg
541	8/27/2025	0710102050902024(No. of Docs 2)	0710102050902024/9	COMPANY PETITION IB (IBC)/525(ND)2024	PRATEEK GUPTA (HUF) & ORS. VS. VATIKA INFRACON PRIVATE LIMITED	IBC under Sec 7	8/29/2025	Kindly attach Compliance order.	psplegal
542	8/28/2025	0710102064432024(No. of Docs 2)	0710102064432024/9	COMPANY PETITION IB (IBC)/450(ND)2024	PARAG JAIN VS. CANARA BANK	Section 94(1)	8/29/2025	No of objection 1. Kindly attach compliance order	SAURABHKUSHAWAHA
543	8/28/2025	0710102083112022(No. of Docs 3)	0710102083112022/8	INTERLOCUTORY APPLICATION (I.B.C)/5320(ND)2022	SANJEEV PRASAD AND ANURADHA PRASAD VS. H.S. OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	8/29/2025	1. index and bookmarking mandatory	associate.amc
544	8/26/2025	0710102094282020(No. of Docs 1)	0710102094282020/18	COMPANY PETITION (COMPANIES ACT)/173(ND)2020	NIKHIL JAIN VS. RAJDHANI NURSURIES LIMITED	Sec. 213	8/27/2025	No of objection 1. court fees paste on blank space in vakalatnama	vaibhavgush
545	8/27/2025	0710102094282020(No. of Docs 1)	0710102094282020/19	COMPANY PETITION (COMPANIES ACT)/173(ND)2020	NIKHIL JAIN VS. RAJDHANI NURSURIES LIMITED	Sec. 213	8/27/2025	1. Three Rs. Court fees paste on blank space of vakalatnama.	vaibhavgush
546	8/26/2025	0710102040022025(No. of Docs 2)	0710102040022025/3	COMPANY PETITION IB (IBC)/320(ND)2025	SHAILENDER CHANDOK VS. APOLLO GREEN ENERGY LIMITED	IBC under Sec 7	8/27/2025	No of objection 1. Copy of vakalatnama missed in pdf 2. true copy sign missed in annexure	info@dsnlegal
547	8/26/2025	0710102072202022(No. of Docs 2)	0710102072202022/19	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	8/27/2025	No of objection 1. 25rs welfare ticket and 3rs court fees missed in vakalatnama	praphull2698@gmail.c
548	8/26/2025	0710102072202022(No. of Docs 2)	0710102072202022/20	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	8/27/2025	No of objection 1. 25rs welfare ticket and 3rs court fees missed in vakalatnama 2. true sign required in annexure.	praphull2698@gmail.c
549	8/26/2025	0710102092372020(No. of Docs 1)	0710102092372020/14	COMPANY PETITION IB (IBC)/995(PB)2020	MANAB DATTA & ORS. VS. GRANDSTAR REALTY PVT. LTD.	IBC under Sec 7	8/27/2025	No of objection 1. Index and bookmarking mandatory in pdf 2. three rs court fees and 25 rs welfare ticket missed in vakalatnama	admin@chandhiok.com

550	8/26/2025	0710102070352025(No. of Docs 2)	0710102070352025/1	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec 9	8/27/2025	1.kindly file petition and wrong file or compliance order needed	Raymond
551	8/26/2025	0710102020012024(No. of Docs 2)	0710102020012024/6	COMPANY APPEAL(COMPANIES ACT)/45(ND)2024	DOLPHIN REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	8/27/2025	1. kindly attach the compliance order	advawnish
552	8/26/2025	0710102017002025(No. of Docs 2)	0710102017002025/2	COMPANY PETITION IB (IBC)/163(ND)2025	HATCH DESIGN PRIVATE LIMITED VS. B9 BEVERAGES LIMITED	IBC Under Sec 9	8/27/2025	1. wrong file, kindly file IA or compliance order needed	Shikha.Ginodia
553	8/26/2025	0710102003612025(No. of Docs 1)	0710102003612025/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/18(ND)2025	ISITH PRAKASH GANGOOLY VS. AJAY NANDLAL MEHTA	Rule 11 of NCLT	8/27/2025	1. Kindly attach the compliance order.	AY Associates
554	8/26/2025	0710102003922025(No. of Docs 2)	0710102003922025/6	COMPANY PETITION IB (IBC)/48(ND)2025	SHIVENDU MITTAL VS. M/S SUNRAYS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	8/27/2025	1. numbering missed in PDF and Index. 2. Counsel Sign missed on index and last page of Rejoinder. 3. Sign missed on every page of Rejoinder 4. Incomplete affidavit date and sign and notary missed in Affidavit	ANKIT@190150
555	8/26/2025	0710102009812024(No. of Docs 2)	0710102009812024/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/30(ND)2024	AAREY FRUITS PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/27/2025	1. kindly attach the compliance order.	ashishmiddha@rocketm
556	8/26/2025	0710102043952025(No. of Docs 1)	0710102043952025/3	INTERLOCUTORY APPLICATION (I.B.C)/2860(ND)2025	MR. VANEET BHATIA RESOLUTION PROFESSIONAL SHARDA MA ENTERPRISES PRIVATE LIMITED VS. STATE BANK OF INDIA	Sec 60(5)	8/27/2025	1. index missed in PDF. 2. Three Rs. court fee and 25 Rs. welfare ticket missed in vakalatnama in PDF. 3. bookmarking missed	18752014
557	8/27/2025	0710102104952024(No. of Docs 7)	0710102104952024/7	TRANSFER APPLICATION/1(PB)2025	MEHOOL BHUVA VS. BHUVA HOLDINGS LIMITED	Rule16(d),NCLT Rules,2016	8/27/2025	1. kindly attach the compliance order. 2. kindly upload all documents separately file with orderly. 3. Bookmarking mandatory.	8451827603
558	8/26/2025	0710102009812024(No. of Docs 2)	0710102009812024/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/30(ND)2024	AAREY FRUITS PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/27/2025	1. Kindly attach the compliance order.	ashishmiddha@rocketm
559	8/27/2025	0710102104842024(No. of Docs 11)	0710102104842024/8	TRANSFER APPLICATION/2(PB)2025	MEHOOL BHUVA VS. ATUL H PATEL	Rule16(d),NCLT Rules,2016	8/27/2025	1. bookmarking mandatory. 2. kindly upload all documents are separately with order.	8451827603
560	9/2/2025	0710102072012022(No. of Docs 2)	0710102072012022/4	INTERLOCUTORY APPLICATION (I.B.C)/4273(ND)2022	PRABHAT RANJAN SINGH VS. RAMAN RAHEJA	Sec. 45 (1)	8/26/2025	No of objection 1. Bookmarking mandatory. As we already mentioned same defect but not cure yet.	prabhatranjan
561	8/24/2025	0710102069842024(No. of Docs 4)	0710102069842024/6	COMPANY PETITION IB (IBC)/489(ND)2024	IDBI TRUSTEESHIP SERVICES LIMITED VS. MR. SANDEEP JAIN	Section 95(1)	8/26/2025	1.Vakalatnama missed in PDF. 2. kindly correct the details of organization (NCLT) in Page no 1 Headings and other pages.	knmncit
562	8/24/2025	0710102068672024(No. of Docs 4)	0710102068672024/5	COMPANY PETITION IB (IBC)/471(ND)2024	IDBI TRUSTEESHIP SERVICES LIMITED VS. MR. ASHOK KUMAR GUPTA	Section 95(1)	8/26/2025	1. Counsel sign missed on Index in all volumes and master index also. 2. kindly correct the details of organization (NCLT) in Page no 1 and 14 Headings. 3. Vakalatanama missed in PDF.	knmncit

563	8/28/2025	0710102029862025(No. of Docs 2)	0710102029862025/4	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2025	MR. DEVENDRA UMRAO RESOLUTION PROFESSIONAL FOR M /S THREE C PROPERTIES PRIVATE LIMITED VS. KOTAK MAHINDRA BANK	Sec 60(5)	8/26/2025	No of objection 1. Vakalatnama mandatory in reply.	counselgulshan@gmail
564	8/28/2025	0710102029862025(No. of Docs 2)	0710102029862025/4	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2025	MR. DEVENDRA UMRAO RESOLUTION PROFESSIONAL FOR M /S THREE C PROPERTIES PRIVATE LIMITED VS. KOTAK MAHINDRA BANK	Sec 60(5)	8/26/2025	No of objection 1. Vakalatnama mandatory in reply.	counselgulshan@gmail
565	8/28/2025	0710102029862025(No. of Docs 2)	0710102029862025/4	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2025	MR. DEVENDRA UMRAO RESOLUTION PROFESSIONAL FOR M /S THREE C PROPERTIES PRIVATE LIMITED VS. KOTAK MAHINDRA BANK	Sec 60(5)	8/26/2025	No of objection 1. Vakalatnama mandatory in reply.	counselgulshan@gmail
566	8/28/2025	0710102029862025(No. of Docs 2)	0710102029862025/4	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2025	MR. DEVENDRA UMRAO RESOLUTION PROFESSIONAL FOR M /S THREE C PROPERTIES PRIVATE LIMITED VS. KOTAK MAHINDRA BANK	Sec 60(5)	8/26/2025	No of objection 1. Vakalatnama mandatory in reply.	counselgulshan@gmail
567	8/25/2025	0710102061192021(No. of Docs 2)	0710102061192021/10	COMPANY PETITION (COMPANIES ACT)/148(ND)2021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) VS. SH. TAKASHI YAMANE	Sec 224 (5)	8/26/2025	1. Incompleted file kindly upload complete file. 2. Kindly attach the compliance order	nidhimohanparashar
568	8/26/2025	0710102028262024(No. of Docs 2)	0710102028262024/12	COMPANY PETITION (COMPANIES ACT)/84(ND)2024	JITENDER KUMAR KHARBANDA VS. NEW METAL VISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/26/2025	1. kindly attach the compliance order. (this file is high court WS)	D2131A2004
569	8/28/2025	0710102029862025(No. of Docs 2)	0710102029862025/4	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2025	MR. DEVENDRA UMRAO RESOLUTION PROFESSIONAL FOR M /S THREE C PROPERTIES PRIVATE LIMITED VS. KOTAK MAHINDRA BANK	Sec 60(5)	8/26/2025	No of objection 1. Vakalatnama mandatory in reply.	counselgulshan@gmail
570	8/28/2025	0710102029862025(No. of Docs 2)	0710102029862025/4	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2025	MR. DEVENDRA UMRAO RESOLUTION PROFESSIONAL FOR M /S THREE C PROPERTIES PRIVATE LIMITED VS. KOTAK MAHINDRA BANK	Sec 60(5)	8/26/2025	No of objection 1. Vakalatnama mandatory in reply.	counselgulshan@gmail
571	8/25/2025	0710102061192021(No. of Docs 2)	0710102061192021/10	COMPANY PETITION (COMPANIES ACT)/148(ND)2021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) VS. SH. TAKASHI YAMANE	Sec 224 (5)	8/26/2025	1. Incompleted file kindly upload complete file. 2. Kindly attach the compliance order	nidhimohanparashar

572	9/2/2025	0710102070062022(No. of Docs 2)	0710102070062022/3	INTERLOCUTORY APPLICATION (I.B.C)/4158(ND)2022	PRABHAT RANJAN SINGH VS. RAMAN RAHEJA	Sec 43(1) r/w Sec 44 (1)	8/26/2025	No of objection 1. Bookmarking missed 2. Judgment dated 19.11.2019 missed in pdf as per mentioned in index	prabhatranjan
573	8/28/2025	0710102029862025(No. of Docs 2)	0710102029862025/4	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2025	MR. DEVENDRA UMRAO RESOLUTION PROFESSIONAL FOR M /S THREE C PROPERTIES PRIVATE LIMITED VS. KOTAK MAHINDRA BANK	Sec 60(5)	8/26/2025	No of objection 1. Vakalatnama mandatory in reply.	counselgulshan@gmail
574	9/2/2025	0710102072012022(No. of Docs 2)	0710102072012022/4	INTERLOCUTORY APPLICATION (I.B.C)/4273(ND)2022	PRABHAT RANJAN SINGH VS. RAMAN RAHEJA	Sec. 45 (1)	8/26/2025	No of objection 1. Bookmarking mandatory. As we already mentioned same defect but not cure yet.	prabhatranjan
575	8/28/2025	0710102029862025(No. of Docs 2)	0710102029862025/4	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2025	MR. DEVENDRA UMRAO RESOLUTION PROFESSIONAL FOR M /S THREE C PROPERTIES PRIVATE LIMITED VS. KOTAK MAHINDRA BANK	Sec 60(5)	8/26/2025	No of objection 1. Vakalatnama mandatory in reply.	counselgulshan@gmail
576	9/2/2025	0710102070062022(No. of Docs 2)	0710102070062022/3	INTERLOCUTORY APPLICATION (I.B.C)/4158(ND)2022	PRABHAT RANJAN SINGH VS. RAMAN RAHEJA	Sec 43(1) r/w Sec 44 (1)	8/26/2025	No of objection 1. Bookmarking missed 2. Judgment dated 19.11.2019 missed in pdf as per mentioned in index	prabhatranjan
577	8/28/2025	0710102029862025(No. of Docs 2)	0710102029862025/4	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2025	MR. DEVENDRA UMRAO RESOLUTION PROFESSIONAL FOR M /S THREE C PROPERTIES PRIVATE LIMITED VS. KOTAK MAHINDRA BANK	Sec 60(5)	8/26/2025	No of objection 1. Vakalatnama mandatory in reply.	counselgulshan@gmail
578	8/25/2025	0710102047032025(No. of Docs 2)	0710102047032025/3	CONTEMPT PETITION (IBC)/22(PB)2025	ANIL KOHLI RESOLUTION PROFESSIONAL FOR MAGNIFICO MINERALS PRIVATE LIMITED VS. MR. MADHAV AGRAWAL SUSPENDED DIRECTOR OF M/S MAGNIFICO MINERALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/26/2025	1. Bookmarking mandatory. 2. As per mention in index document not found in PDF, incomplete file, kindly upload a complete file	prashantmehta
579	8/25/2025	0710102046792025(No. of Docs 2)	0710102046792025/3	COMPANY APPEAL (COMPANIES ACT)/99(ND)2025	PROLIFIC DIGIGRAPHICS PRIVATE LIMITED VS. THE REGISTRAR OF COMPANY	Sec 252 (3)	8/26/2025	1. index and bookmarking mandatory. 2. kindly attach the compliance order.	Akshansh@3110
580	8/25/2025	0710102061192021(No. of Docs 2)	0710102061192021/10	COMPANY PETITION (COMPANIES ACT)/148(ND)2021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) VS. SH. TAKASHI YAMANE	Sec 224 (5)	8/26/2025	1. Incompleted file kindly upload complete file. 2. Kindly attach the compliance order	nidhimohanparashar
581	8/25/2025	0710102061192021(No. of Docs 2)	0710102061192021/10	COMPANY PETITION (COMPANIES ACT)/148(ND)2021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) VS. SH. TAKASHI YAMANE	Sec 224 (5)	8/26/2025	1. Incompleted file kindly upload complete file. 2. Kindly attach the compliance order	nidhimohanparashar

582	8/25/2025	0710102070792025(No. of Docs 2)	0710102070792025/1	COMPANY PETITION (COMPANIES ACT)/136(ND)2025	RAJNIGANDHA SANJAY PATIL VS. EVERYWHERE AS A SERVICE PRIVATE LIMITED	Sec. 58(3),Sec. 59	8/26/2025	1. True sign missed on Annxeures. 2. Kindly attach the compliance order.	ckausik
583	9/2/2025	0710102072012022(No. of Docs 2)	0710102072012022/4	INTERLOCUTORY APPLICATION (I.B.C)/4273(ND)2022	PRABHAT RANJAN SINGH VS. RAMAN RAHEJA	Sec. 45 (1)	8/26/2025	No of objection 1. Bookmarking mandatory. As we already mentioned same defect but not cure yet.	prabhatranjan
584	9/2/2025	0710102072012022(No. of Docs 2)	0710102072012022/4	INTERLOCUTORY APPLICATION (I.B.C)/4273(ND)2022	PRABHAT RANJAN SINGH VS. RAMAN RAHEJA	Sec. 45 (1)	8/26/2025	No of objection 1. Bookmarking mandatory. As we already mentioned same defect but not cure yet.	prabhatranjan
585	9/2/2025	0710102070062022(No. of Docs 2)	0710102070062022/3	INTERLOCUTORY APPLICATION (I.B.C)/4158(ND)2022	PRABHAT RANJAN SINGH VS. RAMAN RAHEJA	Sec 43(1) r/w Sec 44 (1)	8/26/2025	No of objection 1. Bookmarking missed 2. Judgment dated 19.11.2019 missed in pdf as per mentioned in index	prabhatranjan
586	9/2/2025	0710102070062022(No. of Docs 2)	0710102070062022/3	INTERLOCUTORY APPLICATION (I.B.C)/4158(ND)2022	PRABHAT RANJAN SINGH VS. RAMAN RAHEJA	Sec 43(1) r/w Sec 44 (1)	8/26/2025	No of objection 1. Bookmarking missed 2. Judgment dated 19.11.2019 missed in pdf as per mentioned in index	prabhatranjan
587	8/25/2025	0710102076642024(No. of Docs 1)	0710102076642024/2	COMPANY PETITION IB (IBC)/645(ND)2024	INDIAN BANK VS. SUSHIL KAUDINYA	Section 95(1)	8/26/2025	1. Kindly attach the compliance order. 2. Index and Bookmarking mandatory	sarora2028@gmail.com

PRASHANT KUMAR

DEPUTY REGISTRAR
PRASHANT KUMAR
HELP LINE NO 011-24361890
ROOM NO 103

VICTOR VISHAL

PREPARED BY
ASSISTANT REGISTRAR
VICTOR VISHAL
HELP LINE NO 011-24361890
ROOM NO 103